[Shri K. R. Ganesh.]

gling. As far a:; the smuggling and possession of gold i_s concerned, it is dealt with under the custom_s law and it is a large matter. On the floor of the House, in response to many parlia-me'ntary questions, we have indicated the various measures that have been taken to stop smuggling.

The Gold Control Act was initially meant to see that this traditional lure of gold that is there in our society could be removed by certain legislative restrictions, but that was not acceptable to the Parliament as well as the country. Therefore, some of the very important provisions that were there had to be removed. Therefore, it is a geneal question, a question of changing the habits of our people. It is not only a question of the value of the rupee having fallen because it is itself a debatable point which the Government does not accept, and general social reform measures will have to be undertaken.

SHRI N. K. SKEJWALKAR: What is the position about smuggling?

SHRI K. R. GANESH: That is a large question. For that question another debate will have to Ere started again.

These are the specific matters. This particular Bill set ks to validate section 71 and give in-built safeguards to innocent owners and also for the reopening of the cases and reduction of the fine as commented upon by the Supreme Court judgment.

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill be passed."

The motion was adopted.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2.30 P.M.

The House adjourned for lunch at seventeen minutes past one of the clock.

The House reassembled after luncii at halfpast two of the clock. The VICE-CHAIRMAN, (SHRI AKBAR ALT KHAN), in the Chair.

ANNOUNCEMENT RE. GOVERN-MENT BUSINESS

THE MINISTER OF STATE IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS AND IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI OM MEHTA):

With your permission Sir, I rise to announce that Government Business in this House during the week commencing from 21st June, 1971, will consist of:

- (1) Discussion on the Statutory Resolution seeking disapproval of the Maintenance of Internal Security Ordinance, 1971 and consideration and passing of the Maintenance of Internal Security Bill, 1971, as passed by Lok Sabha.
- (2) Consideration and return of the Salaries and Allowances of Officers of Parliament (Amendment) Bill, 1971, as passed by Lok Sabha.
- (3) General discussion on the Punjab Budget for 1971-72.
- (4) Consideration and return of the Punjab Appropriation Bill, 1971, as passed by Lok Sabha.
- (5) Consideration of a motion for reference of the Prevention of Water Pollution Bill, 1969, to a Joint Committee.
- (6) Further consideration of the motion regarding conduct of Shri Rajnarain and others on the solemn occasion of the President's Address to both Houses.

THE APPROPRIATION (RAILWAYS) NO. 2 BILL, 1971.

THE MINISTER OF RAILWAYS1 (SHRI K. HANUMANTHAIYA): Sir, I beg to move:

"That the Bill to authorise payment and appropriation of certain

The question was proposed.

SHRI N SRI RAMA REDDY Vice-Chairman, Sir, (Mysore): Mr. railwayli'ne is the lifeline of the nation, and appropriately too. This is the most important and probably, the biggest public undertaking in the country, involving an outlay of Rs. 4,000 crores. This being the situation, the Railways occupy the greatest" importance in the life of the nation. Therefore, the greatest attention has to be paid to this undertaking, naturally. Sir. whether it is agriculture or industry or trade or commerce, every department of human activity is to a greater extent depends upon the efficiency of the railways. Therefore, it is very necessary that this public undertaking should be-operated most efficiently and in the best interests of the nation. Sir, the new Minister of Railways is attempting to tackle the fundamental defects that are fundamental in our railway system. Almost on the very morrow of his assumption of office of ministership of nounced that the multiplicity of gauges in this country is going very much against the Interest and effci-ency of the railway system. He very correctly pointed out this thing.

Sir, I remefriber, way back in I960, when I had to speak on the Railway Budget for the first time, almost in my maiden speech, in this House, I raised a similar question. That is why the attempt which he first made also attracted my attention as also the attention of the entire nation. He rightly pointed out that the multiplicity of gauges is acting against the interest of Railways and the efficiency of the railway system. Therefore, he has a 15-year plan to convert all the gauges into one gauge, that is, broad gauge. It is obvious that the cost of operation would be very much less in the

broad gauge system compared to tne other s'ystems, narrow gauge or metre gauge. Therefore, an obvious economic advantage is there. I agree it is a very huge task. We have inherited this multiplicity system and it is not possible to do away with it all of a sudden. I understand and appreciate his enthusiasm. But the lack" of resources may limit his enthusiasm. All the same I congratulate him ,for his attempt. To start with, I would like to point out a problem nearer home.

The Guntakal-Bangalore line is a very important line of South India but it is still being run on metre gauge. I hope the hon'ble Miffister will take it up, hot as a problem of Mysore alone but as a problem of the entire South India, and will convert it into broad gauge.

Secondly, he put forward another theory of modernisation and I am sure he will take it up efficiently. Mysore has plenty of electricity. In the Mysore State, the Bangalore-Mysore line is a very important line, and I do hot see any reason electrification should not be taken recourse to on this line. It is very necessary that this line should be electrified immediately. There are very many advantages. I do not want to go into them presently because the time at my disposal is very limited. The land between Bangalore and Mysore is such that he will save enormously on power consumption. Not only that, 'just as there is the Taj Express now running between Delhi and Agra, Mysore is a very important; city attracting a lot of tourists from all over India. Therefore, I would commend to the consideration of the Railway Minister the question of starting the Mysore-Bangalore Express on the lines of the Taj Express here in Delhi. This is very necessary. This would be of great service to the tourists visiting Mysore.

Then, Sir, doubling of railway line is another very important aspect which you have fo consider. A small portion, that is Jaletpet-Bangalore, is a very important one. I would commend

[Shri N. Sri Rama Reddy.] to the hon'ble Minister tEat he should take up the question of doubling this line. It is a small portion. This would be very helpful 'not only to Mysore but to the entire South India. Therefore, I commend this scheme to him.

181 ..ipropriation (Railways)

Having said this, I would come to the question of operational efficiency. As Chairman of the Administrative Reforms Commission he must Have gone into the administrative system very deeply. And I am sure his experience there will stand him in good stead in changing the structure of the administration in the Railways to suit efficiency and proper working of the entire system. Sir, we are not quite happy at the way the administrative costs are going up in the The expenditure on the Railways. "administration itself has gone up to 72 per cent of the total expenses. This is a matter which should invite the attention of the hon. Minister and I am sure he will do something about it to see that this enormous expenditure is reduced, of course, without impairing efficiency in the working of the Railways. It should be quite possible to do so.

With regard to pilferages I want to say a word. Now, pilferage is a thing which the hon. Minister also is very much afraid of, as revealed by the Budget speech which he made. Pilferage is going on in the Railways to a very great extent.

SHRI NIREtt GHOSH: Going on, or it is being encouraged by them?

SHRI N. SRI RAMA REDDY: This is a thing that is eating into the vitals of the Railway system. This should be taken care of. How it can be done, or what should be done to stop this is a national question which has got to be tackled. The sooner we do away with pilferages, the better it would be, because they impair the efficient working of the entire system. Therefore, something has got to be done with regard to pilferages also.

Ticketless travelling is another problem. Times without number this

problem has been raised in this House, but I do not think it has been checked very much. The loss of revenue to the Railways on account of ticketless travelling is estimated at Rs. 5 to Rs. 10 crores. And everybody is taking liberties with the Railways. If tffere 1s~any trouble anywhere, the first attention is given to the Railway property; either it is burnt or destroyed or otherwise dealt with. Unfortunately nobody in this country feels that it is national property, sacred property and it should be protected. This kind of education has got to be given to the people. I am sure if right guidance is given to the people, they would protect the Railway property. So, this is also very necessary.

I have got to go with speed from one point to another for lack of time.

SHRI NIREN GHOSH: There is no lack of time. Go on.

SHRI N. SRI RAMA REDDY: But you are hot presiding officer.

SHRI NIREN GHOSH: I will see to it that you get time.

SHRI N. SRI RAMA REDDY: With regard to accidents, one feature is causing me great anxiety and worry. From "A Review of Accidents on Indian Government Railways, 1969-70", we find that the cases of "attempted train wrecking" have gone up from 70 in 1968-69 to 170 in 1969-70, all of a sudden. This is a very dangerous malady. How it has to be tackled, I do not know. I think the Railway Minister would do well to seeir life cooperation of all the political parties in the country. It is the politicians, I am told, who are often responsible for bringing about accidents of this kind; I do not have personal knowledge about it. So, if that is a fact, the Railway Minister would do well to invite all the political parties and see that it is nipped in the bud. This tendency is a very dangerous tendency and anything can be done with the Railway property and with the lives of the several millions of passengers

[Shri N. Sri Rama Reddy] who travel by train. Every day 6 to 1 millioli people are travelling by train. Therefore, any man-made attempt to wreck trains is a very dangerous thing. The number of such cases has increased all of a sudden from 70 to 170 in one year. It has to be stopped. For this purpose, the cooperation of the entire nation, of all the political parties, is ver'y necessary. I know the Railway Minister by himself or his staff or his security forces cannot prevent these things. A broad consciousness has to develop in the country as a whole, as a nation. Of course, in all departments, in all aspects, that consciousness has got to develop in the country, but particularly so here because it involves human lives and railway property. Therefore, I would invite the Railway-Minister's kind attention to this aspect and request him to see what best could be done, how best accidents could be prevented. At the moment the tendency is increasing on account of human tampering which is a very dangerous thing. The Minister should take note of this particular dahgerous tendency. I am sure the entire House will sympathise with the Railway Minister because it is a new baby that is handed over to him; of course, it is a giant baby. He has got to take care of this baby. We wish him and his Ministry all well. I am sure he will have done better and shown better performance next year and in the hext year's Budget he will come forward with the several improvements that I have suggested. I am sure he will have shown a great deal of improvement in the next year. He should see that operational efficiency increases with a view to making up the shortfall of Rs. 33 crores or so in this undertaking, the biggest in the country, with a total outlay of Rs. 4000 crores. IVi the British regime, in the former days, there were many smaller companies, the Maharashtra Railway Company, the Southern Railway Company, etc. There were several railway companies. Every year the'y used to distribute dividends. And now when all the railways have been brought into one national railways under one

administration the Railway Minister comes forward saying that it is short by Rs. 33 crores. I a_m sure he will have a different stor'y to tell us next year. Our railways with a total outlay of Rs. 4000 crores run from Cape Comorin to Himalayas and from Dwaraka to Calcutta. By next year at least our railways must show better performance and better profit. I wish the Railway Minister all the best

SHRI R. T. PARTHASARATHY (Tamil Nadu): Sir, it is very rare that we listen to speeches like the one that we have listened to just now from Mr. Sri Rama Reddy on behalf of the Opposition. I am very thankful to him because he has not given me much to answer him by way of charge which is the usual thing and to which we are accustomed in this House with reference to either one Ministry or the other. Today I stand here to support the Railway Appropriation Bill because, in my view, it is one of the biggest public undertakings that we have undertaken, and It is a great burden. We have been and we are discharging our duties, by and large, very well. I wish to congratulate the Railway Ministry and the Railway Board because in spite of all the shortcomings that they have had to face, they have done well. On this occasion it is rather customary for Members to place a few suggestions and I do so particularly as I come from the southerti parts and that too from Salem which knits the Railway Minister's place, Bangalore, by a new line which was inaugurated by the Deputy Prime Minister of India only two years ago. We all know that the Salem-Bangalore line runs 235 kms, about 147 miles. But this was deliberately started as a metre gauge line. May I very respectfully say that those who engineered that cause have been rather careful putting up the embankment, the in construction and the bridges so that at later date this line between Salem and Bangalore could be converted into a broad srauge line without much of capital being wasted? I am very firm when I say this that if our traffic should be

[Shri R. T. Parthasarathy] bettered and railway working should be economised, it is of absolute necessity that the SaTgrn-Bangalore new railway line should" be converted into a broad gauge, if not in the next one or two years, at least in the next Plan period. On behalf of the public I make a'n appeal to the Railway Minister to give a start to it by examining whether this could be made possible.

Appropriation (Railways)

While saying that, my mind goes back to the meeting of the Southern Railway Consultative Committee held two years back when the hon. Dr. Ram Subhag Singh was the Railway Minister. I had made a submission to the Consultative Committee and it found all-round acceptance. My suggestion was to run an inter-State Express Train connecting Mysore State with Tamil Nadu. State through There is already metre gauge in existence between Salem and Bangalore, Salem and Vridhachalam, Vri-dhachalam and Trichy and from Tri-chy to Madurai and Trivandrum. This suggestion was accepted by the Minister and he assured the Committee that after the passage of two years when the Sakm-Bangalore track could be strengthened it would be possible 'to have this. I want the government not only to improve upon their earnings, but also I want to tell them that this is very sucessful in the United. States of America where inter-State trains are being run. They should be very fast trains so that the distance between Trivandrum a'nd Bangalore could be covered in 24 hours. That will be a great advantage for the public. I would, therefore, very much like the hon. Minister to give thought to this suggestion of mine.

Coming to Southern Railways whose headquarters is at Madras, I have always felt that Madras has been a step-child of the Railway Board, the Railway Board taking the position of the step-mother, whereas Calcutta and Bombay have always been the pet children of the Railway Board. I have a grievance against the Railway Board i"n treating Madras particularly in a step-motherly fashion and I would appesl to the father, that is the

Railway Minister, to condescend and to give a helping hand to the stepchild, namely, Madras. Whereas it has been accepted as a matter of principle that there should be Rajdhani Express between Calcutta and Delhi, between Ahmedabad and Delhi, between Bombay and Delhi why is the Railway Board comiVig in the way of strengthening the track between Madras and Delhi so that flie-longest distance passengers from Bangalore could easily come to Delhi where we all assemble to settle the destiny of the nation? Is it not feasible and possible for the Railway Minister to examine as to how quickly and how best he could provide a Rajdhani Express between Delhi Madras which is a vital need for the people of the entire Southern region?

In a small way, I would also appeal to the Railway Minister to examine whether separate Division can be created in the SouthefrTRailway with reference to Salem. Salem is the biggest district which is not yet catered by an air service. Now that the Salam-Bangalore line has been opeYied, I will invite your kmd attention to this. Salem is knit to three Divisions, namely, Olavakot, Mysore and Trichy. The length of the track in Salem is such that it can be converted into a Division in which case there will be economy and Why should operational efficiency also. Salem not have a new Division called Salem Division? I would request the Railway Minister to examine the possibility of this. Sir, I would like to make one or two general remarks with reference to the railways. But, before I do that, I would also like to say that in the interest of the travelling public one of the oldest trains, namely, the Nil-giri-Madras Express has not yet been dieselised. It is a very small and petty request which we have beeVi making very frequently. Whereas they would give the diese 1 engine to almost all the otheT trains like the Cochin Express and the Kerala Ex-I press and the like—I have no grie-! vance—I think the time has come

(Shri R. T. Parthasarthy.) when the Railway Minister will have to provide for the dieselisation of this most important train, the Nilgiri Express.

Sir, my friend, Shri Sri Rama Reddy, made a forceful plea for the electrification of the Mysore-Bangalore line. While I would support this cause, I would at the same time say that it is a question of finance and when there is paucity of finance, I would only appeal to the Railway Minister to consider the long-pending decision of the Railway Board—everything has been done in that direction-with reference to the Arakonam-Madras line being electrified. I do not see any reason why it has not been done. Statistics have been worked out, the traffic potentialities have been considered and everything has been done. Sir, if this is doVie, not only will the passengers benefit, but also the entire 43-mile belt between Madras and Arakonam, would be industrialised. If Arakonam could be connected with Madras by electric line, it will be, what we call, Greater Madras and the entire belt will take the population of Madras City, congested as it is, to this area and an area called the Greater Madras like Greater Bombay or Greater Calcutta, which will also be a viable unit, will be developed catering to the requirements of the people.

Sir, the railways have always projected as a public utility concern and rightly so. BuTfor how long and how far? That is the question. Sir, I would like to state that any public utility concern will have to primarily concern itself with the economics of that concern and so, unless and until the railways are thinking on commercial terms, there, will nof be much of an advance fn~the railways. H should not only function as a public utility concern, but if should also function as a commercial concern. Today, you know, we are deficit to the tune of Rs. 33 and odd crores. But we must also know that there is the question of the rail-road competition everywhere throughout the feTfgth and breadth of this country and I am sure the hon. Members will agree with me

and the Railway Minister also will agree with me that ffie railways cannot compete with the road transport, particularly in South India where the I Southern Railway is working at a loss i because the rail-road competition is I very keen and the road transport there is very efficient. In the Punjab and Tamil Nadu it is very efficient and to cope with it, unless the nationalised railways find ways and means of commercialising the same it will not be possible to work the entire net-work of the railways without a profit motive.

: Sir, a little rise in the railway fares has been criticised by mariy. But I stand by the Railway Minister in saying that it is not altogether unjustified. It is a very small rise, Sir, and Parliament can forgive the ^fairway i Minister by taking pity on him and h*has no other go but to do it. Sir, our railways are the world's fourth largest railway and the world's second among the State-owViied railways. I would only give two figures to justify this; In route-kilometreage it is 59,756 km. and in traffic, it lifts per day 66 million passengers and 10,800 trains are there, lifting goods as well as passengers throughout the length and breadth of this country. The size and the volume of the Indian railways i is something colossal that only a huge) public enterprise can do and not merely with public cooperation, Sir, but with an efficient management-worker relationship. I am not very happy, Sir, about the manner in which the workers at all levels are treated by the railway administration. I do not say that they are not doing their duty properly. On the par* of the workers also, I demand that should show more efficiency. Efficiency is lacking. (Time bell rings.) I will finish in a couple of minutes. But the management also should not adopt a wooden attitude 3 P.M. to the legitimate demands of the workers. There should be a heafthy and happy coordination between the worker's interest and the public interest, which is the management's interest. I do hope that the

(Shri R. T. Parthasarthy.)

Railway Board will improve their operational efficiency by getting the best of the workers, and also by giving their best to the workers' cause.

May I very respectfully submit, Sir, that among all the rUlways in the world, the Japanese National Railway is perhaps the best? May I appeal to the hon. Railway Minister that he should send an expert team to Japan to study the working and the technology of the railway administration there, so that our railways are benefited by the system which they are practising in that gfeat country in the East. Sir, so far as the operational efficiency is concerned, it is admitted throughout the world that the Japanese National Railways—are the

ou, may I lastly, congratulate the Railway Administration on tKelr taking to new and advanced technology with reference to signalling and telecommunications, which is of vital importance hot only to the efficient working of the RailwaysrBut also for avoiding accidents?

I would like to conclude by paying a compliment to the Railway Minister Mr. Hanumanthaiya, who is quite receptive to public demands and whose fair approach has endeared him to all sections of the House. Sir he has been endowed with vision and large-heartedtiess. May I invite your attention that as one enters the city of Bangalore one sees the magnificence of the structure of the Vidhan Sauda. May be one forgets the magnificence and grandeur of Vidhan Sauda, but one would never forget Mr. Hanumanthaiya who built it. Likewise, it is for him to build a good railway administration that will satisfy all sections of the countrymen.

Thank you.

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): Dr. Antani.

DR. B. N. ANTANI (Gu'jarat): Mr. Vice-Chairman, Sir, permit rne 10 congratulate the new Railway Minister for presi siting to us such a rosy pic-

I ture ih such a short time after assum-I ing his office. I know he has been

well-tutored by his expert officers.

But I also know that he is a shrewd 1 administrator and an advaocate and

he can understand things . . .

AN HON. MEMBER; Only in theory.

DR. B. N. ANTANI: Sir, the picture of the Appropriation Bill and his speech are so concise that in general terms one could have very little to say against it. But I have lived in railway life for 35 years. And what I have seen during the last 5 years, with all my respect to the intelligent\(^\) expert officers of the Ttailway Board, whom although people want to send away lock, stock and barrel, I want them to remain with me and cooperate with me as long as I live—is that they are polite and expert, but they try to be rigid. I remember a story, Sir, that in a Manual it was written that the colour of the mango was green and, therefore, whenever anybody goes and tells these experts that the mango is yellow, they would say, "No, our Manual says it is green and therefore it must be green". That is the only complaint that I have got against the Railway Board. But if I see the general condition of the only monopolised concern in India-for which the world should be proud—that is, the Indian Railways, what is the picture otherwise? And may I give the gloomy side of it, Sir? My friend, the Deputy Minister understands Urdu; so, he will understand and please interpret to the Minister what I say now in Urdu:

किस्मत की कम नसीबी को सय्याद[®] क्या करे। सिर पर गि**रा पह**ाड़ तो फरियाद क्या कर ।।

I have seen in the hon. Railway Minister's speech three or four paragraphs on amenities to III Class passengers, amenities to this, amenities to that. It is all very well on paper. But in practice what it is, I have the

(Dr. B. N. Antani.)

misfortune to know. I will therefore not waste the time of this House in elaborating on all of them giving the dark spots, but I would only say this that the picture is not as rosy as you have drawn it, Sir. Therefore, constant vigilance win be required to see that the rosy picture turns out to be so.

Now look at the Appropriations. Crores of rupees are to be paid out of the Consolidated Fund. But what is the wastage on the railways? Have you considered that? Even ticketless travel, one of the most immoral ways in our public life, we have not been able to check even that. When such is the case, how can we make savings? About wagons, the hon. Minister in his very fluent Mysorean English has written a paragraph that it is not shortage of wagons but the difficulty in their mobility. I entirely agree with him. On the one hand we are talking of having export trade in wagons with other countries, to ex-oort wagons to Sudan, Czechoslovakia and others. On the other hand, look at the Port of Kandla. Look at Kandla and say how many complaints you have received during the last month about the shortage of wagons there. Now the only industry that we have got is salt. The monsoon is coming, the salt is there, but the wagons are not there. Let me be a little cruel with the abbreviated forms of the designations of the railway officials who are connected with the allotment of wagons. How many officers are there holding the abbreviated designations made up of letters from A to Z who indulge in the trade of allotment of wagons taking black money? You pay them a hundred rupees and you get a wagon. Every Sub-Divisional Officer, every Divisional Officer is a Nawab, he thinks. I am never destructive in my criticism but my blood boils when I see that they b?have so. At the time of the fragmentation of the empire of Tippu and Hyder in your State, all the Nawabs became masters of the land. One became the Nawab of Palanpur.

One became the Nawab of Radhanpur. One became the Maharao of Kutch. And what is the position today? Every Divisional Officer is a Nawab. Look at Ajmer. "Bring one suit for me, newly tailored, and I will do it." That is the position of the railways. For every stall, it is Rs. 17,000.

नहीं करेंगे, उसका कोई ग्रासवानी, कोई दासवानी, कोई सम्पट, कोई लम्पट, कोई खम्पट है । श्री जगदम्बी प्रसाद यादव : सवको लेकर चम्पत । डा० बी० एन० ग्रान्तनो : यह सव इंटरमीडियरीज है ।

Therefore, Sir, I congratulate him on his correct realisation that that is the correct reason for frustration everywhere.

I will now come to my own subject. It is my good fortune or misfortune to be the Vice-Chairman of the All-India Railway Guards Conference. I am the father of 17,000 children, with no family planning whatsoever in recent years. Look at the condition of these guards. Have you seen to the condition of their brakevans? No shelter against wind, no shelter against cold, no shelter against heat. I am. not talking of their emoluments because you have Been very generous to these employees; I recognise it; you have been paying them running allowance and all those things. But the condition in which this category is placed and the way they are treated is so pathetic that it requires careful investigation. My co-operation to the Minister is always there; I am prepared to go along with him and show him that this category deserves humanitarian consideration.

Now let me com_e to Kutch. For 57 kilometres of diversion of broad gauge railway from Gandhidham to Bhuj why should there be any hesitation? These experts sitting in the gallery...

THE VICE-CHAIRMAN (SHRI AKBAR ALI KHAN): No, no . . .

Are there any to DR. B. N. ANTANI: convince me a_s to what comes in their way? Lai Bahadur sanctioned it; Ram Subhag sanctioned it; but as soon as it comes to Gandhidham the geography of Kutch is complete; the western iide of Kutch does not exist. As soon as the train comes to Gandhidham, the western side is forgotten; there is no Bhuj; there is no Nath-dwara. I kn'iw. Sir, that you have ordered a survey, but anything. survey does not mean broad gauge railway of 37 or 57 kilometres to be taken up is no job. You are inviting a public conflagration. Let it be noted If you do not consider it very down. seriously without delay, it has struck the imagination of the people of western Kutch to such an extent and as I said to the Defenxe Minister yesterday. He said there are occasional exercises by Pakistani troops. I have two very strong eyes; I have seen these rascals with their tanks. What are you talking Kutch belongs to me as much as it belongs to you. Like that. On the western side of Kutch, on this border, the broad gauge railway—37 kilometres only—is a prime necessity. You will not go and solve it; the railway administration will not go and solve it just by spending money. I guarantee, I shall go to my Kutchi enterprising people, beg of them, in every State and will give you the fraction that you require. God's sake, for Kutch's sake, give the broad gauge line to Bhuj and you will yvin the blessings of humanity. Thank you.

श्री जगदीश प्रसाद मायुर (राजस्थान):
उपसभापति महोदय, श्रभी पारथसारती जी
बोल रहेथे ग्रीर उन्होंने कहा कि मोटर ट्रांसपोर्ट
वड़ी एफिशियेंट है ग्रीर इस कारण से रेलवे
घाटे में जाती है। जो ग्रपेंडिक्स 9 है, जो
एक्सप्लेनेंटरी मेमोरेंडम सरकार ने दिया है,
इसको देखने पर लगता है कि सदर्न रेलवे
552-RS—7.

लगातार घाटे में जा रही है। मैं एक बात माननीय मंत्री से जानना चाहंगा कि यह पूरी की पूरी रेलवे घाटे में जाती है, पूरा का पुरा जोन घाटे में जाता है तो आखिर कौनसी उन्होंने व्यवस्था की है ? क्या उन्होंने उन कारणों को ढंढा है जिससे कि हमारे जो 9 जोन्स हैं उनमें से 3 जोंन्स लगातार घाटे में जा रहे हैं। ग्राखिर यह हमारी रेलवे घाटे में क्यों जाती है इसके बारे में उन्होंने कोई जांच-पडताल की है या नहीं की है ? लेकिन इसके साथ-साथ मैं एक ग्रपनी बात भी उनसे पुछना चाहंगा और वह यह है कि अपने देश के ग्रन्दर दो तरह के किराये की व्यवस्था उन्होंने की है, एक किराया सामान्य रूप से लिया जाता है लेकिन देश में कुछ इस प्रकार की लाइनें हैं जिनके बारे में सरकार ने यह कहा है कि चूंकि यह घाटे में चलती है, यह पुरा मनाफा नहीं देती हैं, इस कारण से कुछ स्थानों पर दुगना ग्रीर कुछ स्थानों पर डेढ़ गुना किराया वसूल किया जाता है। तो जबिक पूरा का पूरा सदर्न जोन घाटे में जाता है तब भी वहां सामान्य किराया वसुल किया जाता है। समझ में नहीं स्राता कि क्यों कुछ लाइनों में डेढ़ गुना ग्रीर कुछ छोटी लाइनों में दूगना वसूल करते हैं । श्रगर दुगना और डेढ़ गना किराया ही वसूल करना था तो सारे देश में एक व्यवस्था होनी चाहिए थी ग्रीर जो जोन पूरे के पूरे घाटे में जाते हैं वहां भी इसी तरह पुरा किराया वसूल करते लेकिन क्योंकि इन क्षेत्रों के अन्दर बड़े प्रभावी नेता रहते हैं, माननीय रेल मंत्री भी उसी इलाके से आते हैं ग्रीर हमारे नये इस्पात मंत्री भी उसी इलाके से आते हैं इस कारण से छोटे इलाकों के अन्दर ग्रापने दुगना ग्रीर डेढ गना किराया वस्ल करना प्रारम्भ कर दिया ग्रीर जो रेलवे पूरी की पूरी घाटे में जाती है उसके घाटे में जाने के कारण को ढंढे बिना वह सामान्य किराया वसूल करते हैं। मैं चाहता हूं कि देश के ग्रन्दर जो रेल चलने की सेवा की व्यवस्था ग्रापने की है वह सारे देश के ग्रन्दर समान

[श्री जगदीश प्रशाद माथुर] रूप से हो । सारे देश के ग्रन्दर जो हैं वह इस देश के नागरिक हैं तो कुछ नागरिकों को दुगना किराया देना पड़े और किसी को डेढ गुना किराया देना पड़े, इस तरह की व्यवस्था नहीं होनी चाहिये।

ग्रव जहां तक कि घाटे में चलने का कारण है तो जैसा कि श्री पारथसारती ने कहा रोड ट्रांसपोर्ट बड़ी ऐफिशिएंट है लेकिन अगर दक्षिण में रोड ट्रांसपोर्ट ऐफिशिएंट है ग्रीर उसके कारण से सदर्न रेलवे घाटे में जा रही है तो रोड ट्रांसपोर्ट पंजाब में भी बड़ी ऐफिशिएंट है और हरियाणा की रोड ट्रांसपोर्ट भी बड़ी ऐफिशिएंट है लेकिन हरियाणा ग्रीर पंजाब की रेलवे तो घाटे में नहीं जाती है। तो यह कारण नहीं है। उपसभापति महोदय, कारण यह है और कम से कम मैं जिस स्थान से द्याता हुं उस स्थान का मुझे श्रपना व्यक्तिगत श्रनुभव है ग्रौर उस छोटे से स्थान की बात को देखकर मैं कह सकता हं कि रेलवे के श्रधिकारी श्रीर प्राइवेट बस श्रापरेटर्स दोनों मिलकर जो साजिश करते हैं उसका परिणाम है कि रेलवे घाटे में जाती है। रेलवे कौन से टाइम पर चलनी चाहिए, किस समय मुसा-फिर ज्यादा मिलेंगे, उस बारे में जब जनता रेलवे विभाग से मांग करती है कि हमारे यहां से रेलवे इस समय पर चलनी चाहिए और ग्रमक स्थान से राजधानी तक या ग्रौर जगह तक इस तरह चलनी चाहिए ग्रीर उस पर जब विचार किया जाता है ग्रीर उस संबंध में रेलवे जब प्रोपोजल निकालती है तो बस ग्रापरेटर्स जयपुर जाते हैं या बम्बई जाते हैं और वह ट्रैफिक सुपरिन्टेंडेट से मिलते हैं, जनरल मैनेजर से मिलते हैं और इन रेलवे श्रधिकारियों श्रीर बस श्रापरेटर्स के बीच में जो लेन-देन होता है उसका परिणाम यह होता है कि जो रेलगाडियां जिस समय पर नहीं चलनी चाहिए वह उस समय चलती हैं ग्रीर जो गाड़ियां जिस समय पर चलनी चाहिएं उस समय पर नहीं चलती हैं। तो गाड़ियां जनता की सुविधाओं को देखकर चलनी चाहिए।

लेकिन रेलवे अधिकारी बस मालिकों से पैसा लेकर के जनता की सुविधायों को समाप्त कर देते हैं। मैंने कई बार एक सवाल रखा था। मैं अपने घर की बात कहता हं। हमारे यहां से बारह बजे के बाद से हमारे प्रांत की राजधानी को दूसरे दिन सुबह तक कोई गाड़ी नहीं है। बार-बार इसका प्रोपोजल रखा, इसका सवाल रखा। यहां पर सरकार ने कहा कि विचाराधीन है लेकिन हम जानते हैं कि ग्राप कर नहीं सकति । रेलवे बोर्ड पर ग्रापकी चलती नहीं ग्रीर रेलवे बोर्ड के ऊपर जो जनरल मैनेजर या डी० एस० बैठे हैं वह कह देंगे कि हमारे यहां टर्मिनल की व्यवस्था नहीं है, हमारे यहां याडिंग की कैपे-सिटी नहीं है। ग्राप हमको नई गाड़ी देभी दें तो भी वह स्टेशन पर ठहरा नहीं सकेंगे, कह देंगें कि कैपेसिटी ही नहीं है। तो किस तरह से ये बस ग्रापरेटर्स इन ग्राफिसर्स को रुपया देना बंद करें यह सब से बड़ी समस्या है। इसलिए यह कहना कि बस सर्विस वड़ी ऐ फिशिएंट है इस कारण से घाटा है ठीक नहीं। वस का किराया मेरे अपने स्थान से जयपुर तक का साढ़े चार रुपया है ग्रीर रेलवे तीन रुपया लेती है तो कौन ऐसा याली होगा जो कि रेलवे में बैठना नहीं पसन्द करेगा। लेकिन यह जाना तो समय पर है। हर एक श्रपनी सविधा से जाना चाहता है। अगर हमको 20 घंटे के लिए एक गाड़ी नहीं मिले तो मजबूरन हमको वस में जाना पडेगा । इसलिए मैं माननीय मंत्री जी से कहंगा, यह तर्क देना कि वस सर्विस ऐफिशियंट है इसलिए सदर्न रेलवे घाटे में चलती है, छोटी लाइनें जिनमें ज्यादा किराया वसल करते हैं वह घाटे में चलती है, मुझे इससे आश्चर्य होता है। अभी मैंने यहां एक सवाल पूछा था, चुरू से फतेहपूर लाइन पर ग्राप क्यों दुना किराया वसूल करते थे, तो जवाव में उन्होंने कहा कि ड्योढ़ा किराया लाग कर दिया है। अपने यहां एक समिति बनी थी जिसमें घाटे लाइनों के बारे में जांच हुई थी, उसने एक

रिपोर्ट दी थी कि जहां पैसेजर लाइने हैं वहां घाटा नहीं हो रहा है। अभी माननीय मंत्री जी ने उत्तर दिया कि अभी भी वह लाइन घाटे में है। आप अपने विभाग को कन्सल्ट कर लीजिए कि कौन सी लाइन घाटे में है।

उपसभापति महोदय, एक श्रौर निवेदन करना चाहता हं। जहां तक मीटर गेज को ब्राड गैंग में बदलने का सवाल है मैं माननीय मंत्री जी से निवेदन करूंगा इसके बारे में उनको सदन के सामने कोई काइटेरिया घोषित करना चाहिए। बार-बार सदन में हमने मांग की इसके बारे में कि वह काइटेरिया घोषित करिए। केवल मंत्री महोदय के श्रपने इलाके के श्रंदर से ज्यादा प्रेशर पड़ा, पुरुस पड़े, वहां लाइनें खोली गईं। पूर्वाचल प्रदेश में विशेष रूप से गौहाटी की बात करता हं । उपसभापति महोदय, जैसी स्थिति देश के पूर्वाचल भाग में है, वहां तक ब्राड ग्रेज लाइन सरकार नहीं लेजा सकी है। जिस तरह से ग्रसम की राजधानी गौहटी तक रेलवे लाइन जाती है, वह ऊपर शिलींग तक नहीं जाती ; इसमें संदेह नहीं कि गौहाटी मुख्य केंद्र है लेकिन हिन्द्स्तान की राजधानी से ऐसे स्वान जो कि स्टेटेजिक पीइंट हैं वहां पर बाड गेज होनी चाहिए लेकिन सरकार ने इस वर्ष जो यह बदलने का प्राविजन किया है, इस योजना में किया है, वह शायद दक्षिण की किसी लाइन को बदलना चाहते हैं। मझे पता नहीं क्या है, वैसे तो सारा देश एक है, चाहे दक्षिण का बदले उत्तर का बदले, लेकिन कोई काइ-टेरिया होना चाहिए । ग्रासाम की बदलें या न बदलें परन्तु में राजस्थान के लिए जरूर कहंगा कि राजस्थान के लोग बंगाल और ग्रसम ग्रीर बम्बई की तरह ज्यादा जाते हैं। खासकर राजस्थान की राजधानी जयपुर से ब्राड गेज करने की दृष्टि से सरकार के पास कोई योजना नहीं मालम पड़ती है। इसलिए हमने कहा कम से कम एक काइ-

टेरिया रख दीजिए कि हिन्दुस्तान के प्रत्येक प्रांत की राजधानी ग्रौर केन्द्र की राजधानी को सबसे पहले हम बाड गेज से मिलायेंगे, इसके ग्राधार पर शुरू कीजिए, उसको कुछ विशिष्ट राज्यों की राजधानियों से मिलाना शुरू किया इससे मुझे लगता है एक प्रकार का काइटेरिया तय करने के लिए सरकार तैयार नहीं है।

उपसमापित महोदय, मैं एक ग्रीर निवे-दन यह करना चाहता हं कि सब लोगों ने श्रपने क्षेत्र की बातें कहीं लेकिन मुझे लगता है जहां तक मीटर गेज का सवाल है, सरकार का ध्यान ठीक दिशा में गया नहीं है क्योंकि उन लोगों ने तय कर लिया है कि मीटरगेज को बाड गेज में बदलना है इस लिए वर्तमान स्थिति मे मीटर गेज की क्या स्थिति है इसके बारे में हमारा विभाग कोई ध्यान नहीं देता। विशेष रूप से मैं वेर्स्टन रेलवे की वात कहंगा। वेस्टर्न रेलवे के ग्रधिकारी यह समझते हैं कि बम्बई यानी वेस्टर्न रेलवे बम्बई ट देहली यह जो बड़ी लाइन है इसका मतलब है वेर्स्टन रेलवे है इसके ग्रलावा वेस्टंन रेलवे कडी रहती नहीं है। लिकिन इसमें जो बडी लाइन ज्यादा क्षेत्र घेरती है, मीटर गेज की लाइन घेरती है उस पर हमारे ग्रधिकारियों का दुर्लक्ष्य है। विशेष रूप से मैं सीमावर्ती इलाकों की ग्रोर ध्याना दिलाना चाहता हूं। राज-स्थान में 600 मील की सीमा पाकिस्तान से मिली हुई है, वहां पर लड़ाई के समय वड़ी श्रावश्यकता पड़ी थी। ग्रीर उस कारण से जोधपूर को जैसलमेर तक रेलवे लाइन से मिलाया गया । लेकिन अगर इस सारे बार्डर की समस्या का निदान ग्रापको करना है तो रेलवे विभाग को विशेष ध्यान देना होगा। मैं जानता हं हमारी सरकार इस इलाके के ग्रंदर ग्रग्ले पन्द्रह वर्षों में भी ब्राडगेज में बदलने वाली नहीं है। मुझे तो ग्राश्चर्य इससे होता है, उपसभापति महोदय कि दिल्ली स्टेशन नार्दन रेलवे में है, जयपूर से घहमदाबाद को जो गाड़ी ग्राने वाली होती है तो हमारे दिल्ली _के

[श्री जगदीश प्रसाद माथ्र] और दिल्ली से बडने वाले कर्मचारी ऐसा कहते हैं कि अपनी गाडी आ रही है। अगर वैस्टेन रेलवे की कोई गाड़ी स्राती है, स्टेशन पर सिगनल देकर ठहरा देंगे और नार्दन रेलवे की गाडी को अपनी गाड़ी आई कह कर पहले कि लेते हैं। मुझे ग्राश्चर्य होता है, जब रेलवे बोर्ड एक है तो ऐसा क्यों होता है। दिल्ली के स्टेशन पर, मीटर गेज के स्टेशन पर वह कहते हैं कि हमारा तो नार्दन रेलवे है, यह हमारी गाडी है ग्रीर वेस्टंन रेलवे की जो गाड़ी ग्राती है, चाहे मेल ट्रेन हो या नार्दन रेलवे की एक पैसेन्जर टेन हो तो उसको पैसेज दे देते हैं। रेलवे बोर्ड इस बारे में कोई समन्वय की बात नहीं । इसलिए में चाहंगा, मंत्री महोदय विचार करें कि इस नार्दन रेलवे का जो मीटर गेज का सैक्शन है और वैस्टर्न रेलवे का जो मीटर गेज का सैक्शन है बहुत इलाका है -- जयपुर, जोधपूर, बीकानेर, उदयपुर, रतलाम ग्रीर जैसलमेर इतने डिवीजन्स उसके भ्रन्दर म्राते इस सारे को मिला कर ग्रागर एक जोन बना दिया, नौ जोनों में एक जोन बना दें तो खास कर सीमावर्ती इलाके की गाडियों के लिए ग्रच्छा हो जाएगा ग्रीर गाडियों का तालमेल ठीक बैठेगा । कम से कम दिल्ली के ग्रधिकारी बैठ कर इस प्रकार की दूर-ग्रवस्था नहीं कर सकें, दुर्लक्ष्य नहीं कर सकें, इस ग्रोर रेलवे वोर्ड को ध्यान देना चाहिये।

उपसभापति महोदय. कहते हैं कि बिना टिकट याता करने का मामला, ग्रीर चैन पुलिंग की घटनाएं बहुत होतीं हैं। मैं श्रापके सामने एक उदाहरण देता हं। मैं जब भी जयपुर से आता हं, मुझे पता नहीं कौन सा कारण होता है, दिल्ली के पहले जो पुल ब्राती है ऐसी कोई ट्रेन नहीं जो दिल्ली जंकशन भ्रौर सराय रोहल्ला के बीच नहीं रोकी जाती ग्रीर 100-150 पैसेन्जर उतर कर घरों में चले जाते हैं, बाते हए जब हम ग्रजमेर में पहंचते हैं, तो अजमेर में पहुंचने से पहले गाडियां रोक दी जाती हैं। तो इस षड्यंत्र में शामिल कीन लोग हैं ? यह रेलवे के कर्मचारी है, जिन लोगों को फी लाते हैं उनके लिए व्यवस्था करते हैं कि यहां पर गाडी उहराएंगे सिगनल मिलेगा नहीं, जहां चाहो मसाफिर उतार दो इस प्रकार ग्राप चेकिंग कराएंगे नहीं ग्रौर कहेंगे कि रेलवे का घाटा हो रहा है। यह छोटी सी बात ग्राप जाकर देखें कि गाड़ियां इस तरह से रूकती हैं कि नहीं ?

पहले हमारे रेलवे के मंत्री नन्दा जी रहें। रेलवे मंत्री होने पर उनसे बहत कछ अपेक्षा थी क्योंकि उन्होंने देश से भष्टाचार को निकालने का एक नारा दिया था लेकान उनके भ्रष्टाचार को मिटाने का नारा हमरे सत्तारू इ दल और उसके सदस्यों को पसन्द नहीं हम्रा, कुछ कर्मचारियों को भी पसन्द नहीं हम्रा। नन्दा जी का पत्ता कट गया रेलवे मंत्री पद से। पिछली बार जब वह रेलवें मंत्री बने उन्होंने 11 पौइन्ट की एक योजना बनाई लोगों का सहयोग प्राप्त करने के लिए रेलवे से भण्टाचार मिटाने के लिए लेकिन उसमें उप-सभापति महोदय,संसद के प्रत्येक सदस्य को प्रतियां भेजी 11 पीइन्ट प्रोग्राम की ग्रीर कहा कि जिस जिस स्टेशन पर ग्राप जांय ग्रपना टिक मार्क लगा दें उसमें क्या जिकायतें ग्रापने पाईं. लेकिन नन्दा जी की योजना रेलवे बोर्ड को पसन्द नहीं आई । उन्होंने सोचा हमारे ऊपर क्या आफत लाके बैठा दी। (Time bell ring) तो जब रेलवे बोर्ड ने देखा यह नयी ब्राफत हमारे ऊपर क्या ब्रा गई तो नन्दा जी के खिलाफ अभियान चलाया । नन्दा जी का जो 11 पौडन्ट प्रोग्राम था उसको खत्म कर दिया । श्रीर उसके बाद चनाव ग्राया, चुनाव के बाद नयी व्यवस्था बनी ग्रीर नयी व्यवस्था बनने के बाद नए रेलवे मंत्री ग्राए। ग्रीर उपसभापति महोदय, जिस दिन हमारे नए मंत्री हनमंतैया जी इस सदन में भ्राये उन्होंने कहा कि संसद के सदस्य पत्र लिखते हैं, मुझे पत्र लिखते हैं, रेलवे की शिकायत करते हैं, यह बड़ा गलत तरीका है। ग्रीर उसके बाद देखा है एक नयी नारेबाजी रेलवे की चली है, रेलवे के कर्मचारियों ने एक नया नारा देना प्रारम्भ किया ।वे कहते हैं नमस्ते नहीं करेंगे, तो ग्रब वे प्रणाम नहीं करते। वे कहते हैं: जय हनमान जी। हमने पूछा कि जय हनमान जी रेलवे के छन्दर क्या चला तो उन्होंने कहा इसका मतलब है अब संसद सदस्यों की एक नहीं चलेगी। संसर सदस्य रेलवे बोर्ड को पत्र नहीं लिख सकते, पन्न लिखेंने तो उन पर ध्यान नही दिया जाएगा। सभापति महोदय, हर किसी बात के लिए पन्न नहीं लिखा जाता। जहां इतना बडा रेलवे जैसा विभाग हो, जिसका जनता के साथ संम्बन्ध हो, ग्रीर हम जो जनता के प्रतिनिधि चन कर धाते हैं, हमारे पास जनता की शिकायतें आती हैं ग्रीर ग्राखिर संसद में सारे सवाल रखने से समस्या का हल नहीं होता, इसलिए संसद के सदस्य रेलवे बोर्ड को पत्र लिखते हैं, ग्रपने जोन के जनरल मैनेजर को लिखते हैं, डी० एस० को भी लिखते है। लेकिन अब उन्होंने कह दिया है कि जय हनुमान जा! हो गया है, अब आपको चिन्ता करने की जरूरत नहीं है, कोई भी पत्न लिखिए उस पर ध्यान नहीं दिया जाएगा क्योंकि संसर के प्रदंश कहते हो, राज्य के अंदर कहते हो ? सदस्यों द्वारा रेलवे बोर्ड को जो पत्र लिखने की किया यह एक प्रकार से रेलवे के काम में हस्ताक्षेप है।

ग्रभी हमारे जगदम्बी प्रसाद यादव जी ने श्री वर्मा का केस बताया था। इतने दिनों तक वह पत्र लिखते रहे सेकिन बस जय हनुमान जी हो गया, कि अब तुम को चिन्ता करने की जरूरत नहीं रह गई, ग्रगर भंगी की जगह न्नाह्मण को दे दें तो कोई चिन्ता की बात नहीं। हमारे माननीय सदस्य मान सिंह वर्मा जी ने भी कहा कि मैंने बार-बार पत्न लिखा मैंने मंत्री महोदय से कहा

ग्राप स्वयं चलिये, जांच करिये । मेरठ और दिल्ली के बीच जो रेल गाडी जाती है, उसमें लोग छत में बैठकर जाते हैं या नहीं। यह सदस्य ने पन्न लिखा और रेलवे मंतालय ने जवाब दिया कि ग्रापकी शिकायत के संबंध में जांच की गई ग्रौर वह गलत निकली। क्या यह व्यवस्था ठीक नहीं होती कि जिस सदस्य ने शिकायत लिखी थी ग्रीर जिसके शिकायत पर जांच की गई उसको कम से कम इस बात की सचना दी जानी चाहिए थी कि ग्रमक शिकायत पर जांच हो रही है, हमारे व्यक्ति जांच कर रहे हैं ग्रीर यदि ग्राप ग्राना चाहें तो श्राप भी इसमें शामिल हो सकते हैं। केवल यह लिख दैना कि हमने जांच की और श्रापकी शिकायत गलत निकली, उचित मालम नहीं देता है। यह तो आफिशियल ढंग पर काम करने का तरीका हुआ और इसी तरीके पर रेलवे विभाग के कर्मचारी काम कर रहे हैं।

जो नये रेल मंत्री हैं उन्होंने पिछली बार सदन के अन्दर अपना भाषण दिया था और अपनी एक नई योजना और एक नई कल्पना लेकर रेलवे के अन्दर परिवर्तन करना चाहते थे। मुझे लगता है कि जिस प्रकार वह रेलवे विभाग के शिकंजे में फंस गये हैं, जिस प्रकार से वे कर्मचारियों के शिकंजे में स्वयं आ गये हैं, उससे वे रेलवे विभाग में कोई बड़ा परिवर्तन नहीं कर सकेंगे।

हम नन्दा जी की तारीफ किये बिना नहीं रह सकते हैं। उन्होंने काम किया या नहीं किया, लेकिन उन्होंने रेलव में अध्टाचार खत्म करने के लिए याजना बनाई थी कि किस प्रकार रेलवे में से अध्टाचार मिटे और इसके लिए उन्होंने जनता से सहयोग भी मांगा था। वे जनता के सामने किसी काम को करने के लिए योजना लेकर तो आथे चाहे उसमें वे कामयाब हुए या नहीं, यह दूसरी बात है। लेकिन हमारे जो नथे रेल मंत्री हैं वे पुराने तरीके से काम करना चाहते हैं और उनके ऊनर जिस प्रकार से नौकरणाही हावी हो गई है, संसद सदस्यों के ऊपर हाबी होने की कोशिश की जा रही है, उससे रेलवे में किसी प्रकार का परिवर्तन और उन्नति नहीं हो सकती है। हम अपने अधिकारों के प्रति जागरूक हैं और हमें अपने अधिकारों की सीमा में काम करना है। इसलिए मैं रेलवे मंत्री जी से निवेदन करना चाहता हं कि जिस रूप में वे रेलवे में निदान करना चाहते हैं, रेलवे जिस प्रकार से सर्विस दे रही है और ग्राप चाहते हैं कि रेलवे ज्यादा सर्विस जनता को दे, जिस प्रकार से रेलवें को घाटा हो रहा है, वह कम हो, तो आपको अपने काम करने के ढंग पर परिवर्तन करना होगा । भ्राज रेलवे बैगन समय पर नहीं मिलते हैं और अगर समय पर मिलते रहते तो आज रेलव में घाटा नहीं होता। मैंने पिछली बार सदन में कहा था कि लोग तीन चार महीने पहिले रेलवे वैगन्स के लिए इन्डेन्ट कर देते हैं फिर भी समय पर बैगन नहीं मिलते। माल रुका पड़ा रहता है श्रीर इससे हिन्द्स्तान की सारी इकौनीमी तहस-नहस हो जाती है। कहीं पर ग्रनाज पड़ा रहता है, कहीं पर कोयला पड़ा रहता है, कहीं पर मिनरल्स पड़े रहते हैं श्रीर इस तरह से माल एक जगह से दूसरी जगह नहीं जा सकता है। श्रगर समय पर सामान एक जगह से दूसरी जगह पर जाता रहे तो चीज भी सस्ती लोगों को मिलें और रेलवे को भी घाटा न हो। अगर रेलवे बैगन प्राप्त करने के लिए बाब को पैसा दे दिया जाय तो वैगन एकदम मिल जाते हैं और बिना पैसे बैगन नहीं मिलते हैं। ग्राज बैगनों की कमी नहीं है, अगर कमी है तो आपकी व्यवस्था की कमी है। ग्राप जिस भ्रष्टाचार को रोकने के लिए कदम उठाना चाहते हैं उसको रोकने में श्राप सफल नहीं हुए हैं श्रीर इस भ्रष्टाचार के कारण देश की सारी इकौ-नौमी और सारी इन्डस्ट्री को खतरे में डाल रहे हैं। इतना ही मुझे निवेदन करना है।

SHRI B. T. KEMPARAJ (Mysore): Mr. Vice-Chairman, this gives me a unique opportunity to support this

Appropriation Bill, because the hon. Railway Minister is not only my senior in profession but he also left his entire chamber to me to continue my practice before he became the Chief Minister of Mysore State. Added to this credit, he is the person who brought me into this political field and also made me a Member of the Legislative Assembly while he was the Chief Minister of Mysore State, and during that period it was also a unique opportunity to me to find that it was he who constructed the magnificent Vidhan Saudha which is an object of admiration to the visitors and foreigners from all parts of the world. Apart from this now as a Railway Minister he has to make headway for the betterment and improvement of the Railways. Especially, Sir, when we travel in the Eastern Railway, the condition of the Eastern Railway is fo bad that the question of how best the hon. Member can be capable of bringing about a radical change is only left to him. I had occasion to travel from Gorakhpur to Barauni where the people used to squat on the roof of the trains and the trains used to be stopped every five or ten miles and people usually got into the train and got out of the train. Therefore, such an indecent management has to be checked. Unless it is checked, how can we think of bringing about economic improvement or development in the Railways?

Sir, another most important thing is that the hon. Minister comes from Bangalore of which I am also a citizen. There was a proposal to lay a circular railway around Bagalore City during his time as Chief Minister. But that has been lost sight of. The city is fast growing. The hon. Shri Parthasarathy went to the extent of claiming that Salem should be formed as a Division. I put him this question straightaway, how about Bangalore? Bangalore is the second largest thickly populated city in the South. Therefore I suggest that Bangalore may be made a Division, **not** Salem.

[Shri B. T. Kemparaj]

The metre gauge lihe from Bangalore to Mysore should be made into broad gauge because it is necessary. Mysore is a beautiful city. Many tourists vistit there. Therefore it is necessary, while extending the Gun-takkal-Bangalore line, that it may be extended up to Mysore also.

Again, Sir, the Saiem-Bangalore line ought to have been broad gauge but unfortunately it was made metre gauge.

Coming to the services in the Railway Department, the representation to the Scheduled Castes is very poor. In fact, if the Minister takes this fact into consideration he will feel that nothing has been done in this direction. The required percentage of vacancies which ought to have been filled, have not been filled. Whenever we raise the question on the floor of this House or in any Consultative Committee meeting, the answer that we get is that the candidate required to be appointed is not suitable. 'Not suitable' has become a convenient factor to these officers who are destined to appoint lower grade officials or such people. Therefore, what I humbly submit is this. The required quota which these Scheduled Caste and Tribe people ought to have got 22 yearg ago has not yet been filled up. At least a start may be kindly made how by the Minister in this direction so that educated young engineers, medical officers, second division clerks, first division clerks and so on may get employment opportunities.

On the ope rating side, there are inspectors, checking inspectors, commercial inspectors and so on. Their promotions have been held up: We have got innumerable cases. But the hon. Minister has already Btated on the floor of this House that no Member can write any letter to him recommending anybody's case. If this is the case, how can the difficulty, the harassment, the torture which these poor persons get at the hands of their higher officers Be brought to the notice of the concerned authorities?

Therefore, a cell should be created for receiving these complaints directly from the public or from the Members of Parliament;- 6f which the Minister can take note and try to rectify the difficulties.

Regarding transportation of goods, wherever we go—in the big railway stations—we see so many goods lying exposed to the elements. What is the reason for the delay in transportation of goods? If transportation of goods is taken care of, if those in charge of transportation of goods are diligent, I do not think that the railways cannot compete with road transport. Railways have got a safer method of carrying goods than the Toad transport. In road transport there are more chances of mishaps than in the railways. The unexpected incidents are not on the railways. Therefore, Sir, my suggestion is that the officials, the persons in charge in the railways, must be geared up. Unless this administrative machinery is geared up, the railways will continue suffering heavy losses.

My hon'ble friend opposite just how said that there is double fare in Rajasthan. This is nothing but exaggeration because double fare can never be charged there. Under no circumstances such a thing can occur. I agree that in rush hours the passengers may have to come across railway people indulging in this sort of underhand dealing to give reservation on the train. Such things should be discouraged. There must be strict administration. Unless the admtnislra-tion is made strict and efficient all these underhahd detalings will be there Therefore, my humble suggestion is that whenever reservations are to be made it should be done strictly according to rules without the intervention of a middle man. With these suggestions I support the Bill.

SHRI BALA.CHANDRA MENON (Kerala): Sir, I will not be true to myself or to the workers if I were to praise Mr. Hanumanthaiya now as most of our friends here have done My own feeling is that for the last seven

[Shri Balachandra Menon]

vears the railways have been stagnating. I am hot one of those who'believe that we have made a loss. What actually has happened is that the Government insisted that it should get 6 per cent, dividend when seven years ago it was taking only 4J per cent. So this difference of Rs. 30 crores is there because the dividend has been raised from 4J to 6 per cent., a difference of 1J per cent. Nothirig more than that. Should not a government-owned undertaking give a proper return? Yes. But should the Railways be considered only as a profit-making industry. The Railways help a good deal in building the mfrastructure of the country for the development of industry and agriculture. This factor should be taken into consideration. Unlike some small European countries which have other means of "transport too, in India Railways are the main mode of transport. We have to depend mainly on the Railways. Arid any increase in the railway freight charge would mean that the far off areas which are not yet industrialised would suffer. The time has come when the Railways should think on those lines and should firmly refuse to intrease the dividend. This is what the Capital has to say:-

"Incidentally, cannot the dividend payable to the Exchequer be reduced for some time till the railway finances improve?"

This is the main thing. Mr. Hanu-manthaiya, who was the Chairman of the Administrative Reforms Commission, who knows difficulties of the Railways, who knows the difficulties of his department should have fought to get the dividend back to 4 per cent. And I am sorry, he has not done it. I am anxious that more lmes should come up so that all these areas which are not opened up are opened up. Then only industrialisation is possible. Then only modern agriculture can come. If the Nagarjunasagar area does not get immediate railway transport, what is thn use of producing rice there? I should like to know. So, the whole concept is wrong. ! ■It is stagnant understanding. A developing economy requires a bolder initiative from the Railways.

Now, I should like to point out that Mr. Hanumanthiaya unfortunately found fault with thres people. The first was the worker who, according to him, is indisciplined. The second was the poor third class traveller who refuses to pay more and who could be packed like sardines in the third class. You can understand the horror of travel in the third class. You have not been able to improve the travel conditions of the third class passengers. And the third was the poor man who sends his goods from one place to another. He is "not sure whether his goods will reach the destination at all and yet he has to pay more. These are the three people who are the villains of the Railway Minister. But I would lfke to "say that something is wrong somewhere else. My understanding is that the productivity of our workers has increased considerably during this period. We have got the book, "A Review of the Performance of the Indian Government Railways, 1971" and it tells us that the traffic units moved per employee on the open Ifine has increased from 122 in 1950 to 185 in 1970. Then In the number of staff there has been no improvement from 1960 to 1970. Now, take the case of increase in the productivity of our railway workshop workers. It increased from 50 in 1960 to 67.2 in 1970. No other worker in India has increased his productivity to this extent. You should be proud of your worker. You should be proud that he has done so much. Theft, where is the mistake? If more wagons come out of our workshops, if more repairs are being undertaken in our workshops, if our factories produce more, how is it that there is still this stagnation? There must be something wrong somewhere.

SHRI K. HANUMANTHAIYA: Where is it wrong*?

SHRI BALACHANDRA MENON: I am coming to it The mistake is ! because of the wrong planning at the ¹ top. The number of locomotives used for 1 million Uhne kms freight traffic per day has remained constant at 20. It is on page 53 of the report I mentioned. Then, engine kms. per engine day on line improved only slightly from 154 to 157. Wagon kms. wagon day declined from 75.6 to 72.3. Then, a goods train which was taking 11 days previously now takes 13 days to go back. That means, there is a traffic loss of onesixth because of wrong planning. So, where is the mistake? It is a^r- the top. Unless that changes, nothing can be changed. I am sure Mr. Hanumanthaiya who has so much experience in the Administrative Reforms Commission will be able to find out the defect. And unless that is changed, unless these Moghula know that they cannot continue as bolore, our railways will not Improve. There is also something more which I want to tell you. Corruption in the railways has reached unheared of proportion* Every department Ts 'corrupt. Life itself is corrupt in our country, but the worst is the department of railways. I can give you hundreds of instances. This time I am going to place before you only about a few of the instances in the Southern Railway. Next time I will be able to give you details of The first thing I would like every railway. to point out is about a small thing like the cinder contract. There we find that a contractor is giver the ngnTld'colleTt all the cinder. But what happens is he is not collecting the cinder, he is taking the coal. This is a thing which we should not give on "contract because we are not keeping people to find out how the cinder is being removed. When wagons are loaded with coal or when they are halted in some place, these people try to go and collect the coal. They are not collecting cinder. They are collecting something else. Therefore, I would request that coal khalasis must be ac-ked to collect that and nobody else.

There is another thing and that is about the vendors on the platforms. Actually people who are not getting licences are doing the job. I can give

you instances of a number of stations where people do not have licences but go about selling on the platform. There is an agreement somewhere. I shall give you the names of stations also if you want. At Jalarpet even outsiders sell rivals. Then I come to Salem. You know on the double line there is a station by name Irigal. A new concrete building has come up there. Nine staff quarters have been constructed. A well has been dug. And now the railways have decided that that station is not necessary. More than Rs. 10 lakhs have been wasted. Can you ever imagine that they construct a concrete building, have a number of staff quarters and then refuse to accept it as a railway station? This is what has happened. I want to know who conducted the survey, who prepared the blueprint, who sanctioned this Can the hard-earned money of our work. people'be wasted like this? This has happened. I was speaking about the old story of Mangalagiri Previously this was brought and Mangalore. to the notice of the Railway Minister also and he answered it was Mangalagiri improvement. Actually M-.'igalagiri is a small place. It does not require that much improvement. About Rs. 2 crores were sanctioned for Mangalagiri which small station and it is Just a All because of a typist's mistake, expanded. Mangalore could not be expanded, Mangalagiri got expanded. And we had to accept it What else ca'n we do? We can go and see whether Mangalagiri requires a big station.

SHRI K. HANUMANTHAIYA: Where is that Mangalagiri?

SHRI BALACHANDRA MENON: It is about 20 miles Irom Vi'jayawada. Then I want to say there is a double line between Salem and Erode. There was a necessity for cutting a rock. The contract was given. The rock was supposed to be a hard one. But actually it turned out to be soft. But it is hard rock's money that has gone to the contractor. I can give a number of! other instances. But I do not want to I take much of Your time. I will pas»

[Shri Balachandra Menon] these on to you. If we do not stop corruption here, we are not going to have any future. In these Railways it has to be fought first.

MR. DEPUTY CHAIRMAN: Please wind up now.

SHRI BALACHANDRA MENON: I only want to say that I am anxious that the Railway Minister should insist on the entire Fourth Plan allocations ...

SHRI K. HANUMANTHAIYA: That I have done.

SHRI BALACHANDRA MENON: It is necessary.

In the end I request that areas like Kerala should not be neglected. We are also part of India. Let not India stop or end at Bangalore or Salem: let it 'not end at Madras or even at Coimbatore. I would, therefore, say that there should be a direct Express Train from here to Cochin. Secondly, I would request that the line from Cochin to Trivandrum through Allep-pey must be taken up. Alleppey is a very beautiful city and is even known as the Venice of South. It is today completely finished up because the entire coir industry is smashed up and we cannot put up new industries. If the train stops at Cochin or Ernakulam, transhipment is necessary and goods cannot be removed. New factories cannot come up. Two transhipments mean too much cost. To save people from all these troubles, this line is an absolute necessity.

Then you can attempt a line from Mysore to Kerala without touching Tamil Nadu. This line starting from Tellichery to Mysore will be a shorter route and therefore it should be done.

I would also request that there should be a line from Palghat to Guru-vayur through Trichur so that all the black-marketeers who have made so much money can go to Guruvayur by this route and deposit that money at Guruvayur temple coffers and thus save their souls. It will be good.

These are some small suggestions. I have others and for that I shall write.

SHRI NIREN GHOSH (West Bengal): Sir, I oppose this Appropriation Bill. Why should mone'y at all be appropriated?

MR. DEPUTY CHAIRMAN: You mean Railways can function without money?

SHRI NIREN GHOSH; Let this damned administration collapse. That is better. This Minister himself was never known for any progressive views. He was bidding his time to tax the poor people. With Morarji Desai he was kept together in the ARC and he was marking time. Just at the nick of time he jumped oh to the band wagon which is still moving. Sometime in future it will come to a stop. There is no wonder that he should come forward with this sort of Appropriation Bill fleecing the people at the cost of India, and pampering the over-rich people. Soon after he became the Minister, suddenly he has swooped down on the employees because he says that the employees are to be promoted not on the basis of seniority, but on the basis of merit. Who is to judge the merit? It is his Ministry, the Railway 4 P.M. the General "Managers. All

of them are corrupt people.

They always favour their pets and they have to judge the people for their merit. So, a honey-comb of corrupt persons to be promoted, inefficient persons to be promoted—that is the rst thing he did and now the employees are waging a bitter struggle demanding that promotion should be on the basis of seniority. This is his task, this is his job.

Then, Sir, I wonder why so much of the railway work is given on contract basis to the contractors. Is it to take money from us to give annually something like Rs. 30 crores to the contractors? All those things could be done by the railways themselves and more recruitment could perhaps

have been necessary and the employees would have bee'n provided with jobs. No. The corrupt damned contractors must pampered, they must be favoured, and they must be made rich. And, at the cost of whom? At the cost of the people of India. So, this is a waste practicality. Nobody knows annually how much money, how many crores of rupees, 50 crores, 60 crores, 70 crores, or 80 crores of rupees, are given and the work that can be done by them is given on contract basis so that the contractors make ah annual profit of arlytring between Rs. 20 and Rs. 30 crores. So, what is this? This is the capitalist way. They run after the capitalists at the cost of the people. That U what the railways are doing. That is why I said I oppose this.

Now, Sir, as regards corruption, it is a Rs. 700-erore or Rs. 800-crore or a Rs. 1,000crore budget. It is a big budget, almost equal to the Defence budget and the Defence budget has shot up. So, it is a prize Ministry in the Government" of India, a Ministry that can dispose of thousands of crores of rupees and that is the prize thing and one should be there! So, I would like to know how much in corruption, in swindling and in pilferage and other sorts of things, how many crores of rupees, you give annually to certain people as a matter of policy. It J3 a hoary practice and there is no stopping of it. They 'just encourage it because they live on it and the Railway Board is the cess-pool of corruption. Has the Minister the courage to deal with the Railway Board? All the Railway Ministers I hfve seen. They are nincompoops and they are persons in the hands of the Railway Board, the Great Moghuls. Are they Ministers? Almost they are the servants of the Railway Board. They dictate and these people obey and that has been the practice for so long. Now, he says that if there is any accident, the man employed there should be first suspended or dispensed with, his services should be dispensed with. Why don't they say that if there :s a train accident, the General Manager should be suspended

forthwith Or the Railway Board should be made accountable? Why not do that? Why start from the bottom? Why not start from the top? Even those engine drivers who are made to run the railways overtime, beyond human capacity-for that matter everybody knows it—if they object that the engine is not good and it should not be taken on the tracks, they are met with threats of disciplinary action to run the damaged en-ginees on the track. There are scores of instances like that and they are made to run 14 hours or 16 hours at a stretch, beyond the competence of any human being a*nd now he wants to touch the employee at the bottom and not the Railway Board people who are responsible for this soft" of things. Take wagon-building. Five years back they were encouraging wagon builders to add more capacity. They went on adding to their capacity to the required amount. From 1967 onwards, suddenly they cut out the order and the wagon building industry employing perhaps a lakh of workers—and with the ancil-laries and all that 2 to three lakhs of workers—involved in it, are in a soup. They are in a soup. It is a matter of policy for them. They damaged their economy. It is not a socialist economy; it is a capitalist ecohomy.

Now they say that the orders for wagons are never placed in time with the wagon builders. They require at least six to seven months margin in order to manufacture waons of the required size. They have to prepare lay-outs, specimens and all that. Only then they can go on manufacturing. That margin is never allowed to them. There is a backlog of orders. And the prices also have been reduced. But I have no quarrel with the prices being reduced. If they can be manufactured at that price, if it is economical, they should be manufactured at that price. But the question is that after a sudden slashing of the order, after adding oh to their capacity, they are in a crisis. Jessops, Texmaco, Braith-way, I.S.W.—these are the big wagon builders. All of tHenT are in a crisis. What a policy?

[Shri Niren Ghosh].

AhcT offers for the Western Railway are you dare do that? placed with Jessops. I Sir, say that this deliberate. Jessops are in doldrums. There, about 14,000 workers—or with ancil-laries about now. 50,000 to 60,000 workers-are involved. This is how they pursue their policy. And he comes with this Appropriation Bill and this Budget! this is how wagons are allotted.

Now, Sir, there is another thing in my goods and passengers—at least sixty thousand it is because of the III Class passengers. passengers. And all the small-scale business now even the HII Class passenger fares the Howrah-Amta Light Railway, small I have seen I Cla'S coaches where, under socialist Minister!

wagons, About the allocation of everywhere—in Bombay, Calcutta, Madras or Delhi, these wagons are as a rule allocated. And for the small and medium industrialists or businessmen, it will be a hat trick if they can manage to have a wagon allotted to them. This is how the railways are run for the benefit of the monopolists, and to crush the Ism and medium industrialists or busi-necessmen, whether they are in industry or trade or commerce or whatever it is. How much graft money is paid for the allotment of wagons? Will, my dear Minister, is it in lakhs or crores? Could you calculate it over the years? This is how some of your railway officials earn. This is j tha administration of your General This is the functioning of your Managers. Railway Board. These are the superior officers you have. And you '

dare not, you have not the capacity to get at those Then, the Eastern Railways orders for fellows who mismanage the administration or EMU coaches are placed in Param-bur, while who indulge in corruption. Have you ever dared Jessops are in a position to manufacture them, to do that? Because you are their man, how can

MR. DEPUTY CHAIRMAN: Please conclude

SHRI NIREN GHOSH: I am trying, Sir. Now

Then the rise in passenger fares, and all that, State—the Howrah Amta Light Railway— and they worry about ticketless travel. I say: which has been closed down. Twenty thousand Why should III Class passengers pay any fares at employees have been rendered unemployed. all? I say ticketless travel in the III Class They have not been absorbed by the Railways. should become universal. Why should they Their services have been just terminated. Also, pay a single penny to this railway administration? there is no alternate provision for carrying the Whatever earnings you get out of passenger fares, have men and traders who utilized this railway now gone up. Of course I am glad that they have gone do not know what to do. With this closure of up in the case of I Class passenger fares, but then industries and shops with more than ten administrative decision, some fan, have been thousand workers involved in them, have been taken away; the number of fans that were there driven to the dogs. What a wonderful and a existing, even that number has been reduced. have seen it actually in the Kalka Mail because now and the, I travel in that train. In a compartment of four berths there used to be four fans. Now only two are there and two have been taken away from there. And in the III Class compartments that I have seen, there are no fans at all. Yet the III Class passengers must pay more. Why should they pay at all if these are the amenities, if these are the wonderful amenities provided by the Indira Gandhi Government to the poor people of India?

> MR. DEPUTY CHAIRMAN: Will you please conclude now?

> > SHRI NIREN GHOSH: Yes, Sir, but I would just like to say another thing, with regard to the Rajdhani Exptess. In the Rajdhani Express gramophone songs or iadAa songs are

there. It is trash music and the songs are of the type of "Laray Lappa", and such music starts from Calcutta. Not even Tagore's songs are given. This ""Laray Lappa" type of songs is the music diet that is provided. And this is how they are raising the cultural level of the passengers. And with this cultural level they are perhaps making a cultural revolution like the Chinese-, I suppose.

Then, sir, this Government some time back ha;; been a party to the understanding contract labour should be abo ished. Now, how many contract labour, casual labour, the Railways carry? How many lakhs are they? I dare say it will be between four and five lakhs. Without making them permanent the Railways carry so many Why? For whose benefit? were a party to the agreement that contract labour should be abolished. So come and tell us for whose benefit you are continuing to have contract labour of that magnitude. Will the Minister tell us whether there is a plan hatched to reduce the number railway employees? Nov/ it i_s fourteen lakhs and I hear that it will come down to S lakhs, that is, five lakhs will be retrenched. They say that are creating employment potential and they have provided Rs. 50 crores in the Budget for the purpose so that each village may get employment potential to some extent. I fear that 80 per cent of this sum will be grabbed by some Congress fellows and only 20 per cent may be spent in the villages to create employment opportunities. Instead of adding to the employment Railways, where it should have gone up over a number of years, you are reducing it by five That is how they are tackling the unemployment problem. Wonderful, the more you add to the unemployment, the more Indira Gandhi's socialist way you are tackling the unemployment problem. Well, if the poor people of India do not understand, pity on them.

Now, Sir, it. is natural that a number of struggles broke out and recent-

ly in Garhara-Barauni also a bitter struggle was fought by the Railway employees of the Garhara-Barauni sector. The struggle was in Dhanbad also. In the North-Frontier, i.e., in the Siliguri Alipurduar sector and also e^{ver}y^wbere, the employees have got together, elected some sort of councillors so that they could fight. But the Railway administration, instead of negotiating with those elected councillors or committees or whatever it is, they tried to bypass them. With whom do you want to deal? Why do you create two federations in the Railway? Is it not the pampered Congress-manufactured federation? There was a national federation in the P.&T. Now, with 5 per cent of the employees they have formed another federation and you have given them recognition. That is how the Government behaves and instead of dealing with those elected councillors, you try to crush them-no not only crush them, but summarily dismiss them from service and bring all repressive measures. That is how you are dealing. That is Indira Gandhi's socialism in practice and also as practised by your hon. Shri Hanuman-thaiya.

श्री शीलभद्र याजी (विहार): उप-सभापति जी, मैं एक ऐसा सदस्य हं जो 12 वर्ष से बोलता ग्रा रहा हं, लेकिन यह रेलवे मंत्रालय, यह रेलवे बोर्ड, जैसे बहरा होता है, जिसके कान बन्द हो जाते हैं, उसी तरह से यह भी हो गया है। उसको इस बात का ज्ञान नहीं है कि देश की सिक्योरिटी क्या होती है. देश की सुरक्षा क्या होती है, किस तरह से उसको काम करना चाहिये, कहां रेलवे लाइन बिछानी चाहिये जो देश की सुरक्षा के लिए बउत ही ग्रावश्यक है, इन सब चीजों की ग्रोर रेलवे मंत्रालय ध्यान नहीं देती है। जो पिछडा इलाका है, जहां ग्रभी तक रेल नहीं गई है. उसके बारे में रेलवे मंत्रालय कछ भी ध्यान नहीं देता है।

[श्री शीलभद्र याजी]

मैंने ग्रभी तक बिहारके बारे में बंगलीर या केरल की लाइन के बारे में, यह एक्सप्रेस चले. वह एक्सप्रेस चले. जिस प्रकार से सदन के ग्रीर सदस्य ग्रपने प्रान्तों के बारे में कहते हैं, ग्रपने इलाके के बारे में कहते हैं. वैसी बात मैंने कभी नहीं कही। मैंने इन 12 वर्षों में कभी भी बिहार के बारे में कछ नहीं कहा लेकिन वह इलाका जो ज्वालामखी के मंह पर बैठा है वह विपरा जहां पर लडाई हो रही है, धर्मनगर से लेकर अगर-तल्लातक सर्वे हो चुका है लेकिन ग्रभी तक वहां पर रेलवे की लाइन नहीं बन पाई है। यह वह इलाका है जहां पर होस्टाइल एलीमेन्ट बैठे हुए हैं, चीनी बैठे हुए हैं, पाकिस्तानी बैठे हए हैं, होस्टाइल नागाज बैठे हए हैं, होस्टाइल मिजो बैठे हए हैं, वहां पर किसी प्रकार की रेलवे लाइन नहीं है। अगर एक दो दिन सड़क का रास्ता बन्द हो जाय तो एक जगह से दूसरी जगह सामान नहीं जा सकता है। 12 वर्ष से कह रहा हूं कि हिन्द्स्तान की सुरक्षा के नाम पर, सिक्योरिटी के नाम पर, जिस स्थान में लोगों ने ग्रभी तक रेलवे लाइन नहीं देखी सिर्फ सिनेमा में देखी है, 12 वर्ष से चिल्लाते ग्र रहा ह मगर कोई सुनता नहीं है। वहां पर रेलवे मिनिस्टर साहब जाते हैं ग्रीर जनता के सामने कहते हैं कि इस इलाके के लिए रेलवे लाइन बन रही है और जब दिल्ली ग्राते हैं तो सब चीज भल जाते हैं तथा सब काम खत्म हो जाता है। मैं मिनिस्टर का नाम नहीं लेना चाहता था लेकिन मजबुरी के साथ लेना पड रहा है। उनका नाम है श्री राम सभ सिंह और श्री शाहनवाज खान। ये लोग अगरतल्ला और इन्फाल जाते हैं श्रीर वहां पर 10 हजार की मीटिंग में कहते हैं कि रेलवे लाइन जल्दी बनाई जायेगी लेकिन दिल्ली बाते ही वे वहां की सब बातें श्रीर वायदे भूल जाते हैं।

इसी तरह से पार्टिशन से पहिले तक

जम्म तक रेलवे लाइन थी। भीर इतने दिन हम को ग्राजाद हुए हो गये लेकिन जम्म तक लाइन नहीं गयी, श्रीनगर तक लाइन क्या जायेगी । इस लिए मैं कह रहा हं कि नेफा में, उत्तरी बिहार में, जम्म काश्मीर में जहां कि सुरक्षा के लिए ग्रासानी से फंजें भेजी जा सकती हैं ग्रीर माल भेजा जा सकता है वहां रेल लाइन बना कर हम श्रपनी सरक्षा रख सकते हैं। उन इलाकों में जहां रेल लाइन है ही नहीं, उन इलाकों में हमें सुरक्षा की दरिट से रेल लाइन बनानी चाहिए। इसके लिए ग्राप डिफेंस मिनिस्ट्री से बात कर सकते हैं। ग्राप के पास पैसा नहीं है। ग्राप दिवालिया हैं यह हम जानते हैं। रेलवे में इतनी चोरी होती है, डकैती होती है कि मंत्रालय बराबर दिवालिया रहता है। उस के पास पंसे की कमी है। ग्राप वर्ल्ड वैद: से रुपया लीजिये या कहीं से पैसा लाइये। मैं जानतः ह कि इस रेलवे में पैसाकभी नहीं रहेगा। इस लिए रेलवे को चाहिए कि देश की सुप्क्षा के नाम पर इन सब इलाकों को इंचाने के लिये. ग्रपनी फीजों को वहां भेजने के लिये, ग्रपना सामान वहां पहचाने के लिये ग्राप कछ करें। ग्राज एयर प्लेन से वहां फोजें ग्रीर सामान जाता है। तो इसके लिये वे दो या तीन सो करोड रुपया मांग लें डिफेंस से ग्रीर उन को कहा जाये कि इन इलाकों में रेलवे लाइन बननी चाहिये। सारी बात तो आयी कि मीटर गेज से ब्राड गेज करो या इधर से उधर लाइन ले जाओ, इस सब को ग्राप छोडिये ग्रगर ग्राप प्रेक्टिकल मिनिस्टर हैं तो। मझ को तो इस में डाउट होता है क्योंकि उन्होंने वहा कि पालियामेंट के मेग्बर हमको लेटर ही न लिखें। पार्लियामेंट के में स्वर तो आप को निकाल सकते हैं और ग्राप को रख सकते हैं। ब लने पर भी जिस सवाल को हम उठ ते हैं उस का आप जवाब नहीं दें। काश्मीर में उधमपुर तक रेलवं लाइन ले जाने के लिये सवाल उठा था और फिर श्रीनगर तक की बात आयी थी, लेकिन कभी उस का

जवाब ही नहीं देते । तो हम पालियामेंट के मेंम्बर जानते हैं कि मिनिस्टर को किस तरह से दुरुस्त किया जाता है। जहां देश की सुरक्षा खतरे में पड़ रही है जहां एक तरफ चीन है और दूसरी तरफ पाकिस्तान है, ग्रगर उन सब इलाकों में ग्राप रेलवे लाइन नहीं बनायेंगे तो ग्राप का मत्रालय ग्राँर क्या करेगा । हमारे पार्थसारथी जी ग्रौर दूसरे लोग बोले हैं, उन की मांग रही है, हमारे रेड्डी जी भी बील रहे थे तो मेरा कहना है कि रेलवे ल इन कहीं भी मत बनाग्रो सब जगह का काम बंद करदो। केवल जहां रेलवे लाईनें नहीं है ग्रीर सुरक्षा के लिए जहां जरूरी हैं केवल वहां ही रेलवे लाइनें ग्राप ले जाइये । ग्राप दिवालिये हैं इस लिए ग्राप रक्षा मंत्रालय से बात की जिए। कै बिनेट में बात की जिये कि इन सब इलाकों को बचाना है, नहीं तो उस इलाके में ग्राप की फौजें नहीं जा सकती हैं थ्रीर कोई सामान नहीं जा सकता है। अगर वहां रेल लाइन न विकासी गयी जो पीछे आप पछतायोंगे। 12 वर्ष से मैं इस बात को कह रहा हं लेकिन आप के कान पर ज नहीं रेंगती । आपके मिनिस्टर लोग वहां जाते हैं ग्रौर भाषण दे घाते हैं ग्रौर यहां ग्राते ग्राते सब भल जाते हैं। ग्राप भी उसके लिए वात करेंगे ग्रौर फिर भल जायेंगे। इस लिए मैं चाहता हं कि आप ठंडे दिल से इस को सोच कर सुरक्षा मंत्रालय से बात करें। हम सुरक्षा मंत्रालय को बहुत रूपया देते हैं। उस में से 2, 3 सी करोड़ रुपया ले कर इन इलाकों में रेलवे लाइन बना दी जाय, यही मेरा आप से निवेदन है।

श्री उपसभापति : राजनारायण जी, स्राप कुछ कहना चाहते हैं?

श्री राजनारायण: जरूर ।

श्री उपसभापित: लेकिन एस० एस० पी० पर मत बोलियेगा, सिर्फ रेलवे पर बोलिए। श्री राजनारायण: श्रीमन शीलभद्र याजी जी का जब संभाषण हो रहा था। तो हम को कुछ प्रसन्नता भी हुई कि कमी-कमी उनकी बुद्धि के कपाट खुलते हैं ग्रीर कभी कभी बन्द हो जाते हें।

ृश्री नवल किशोर: इस समय क्याहै।

श्री राजनारायण: इस समय थोड़े खुले हैं। एक बात उन्होंने रेल मित्रयों के बारे में कही और यह बात सभी मंत्रियों पर लागू होती है। जब यह जायेंगे जनता के बीच में और वहां जब देखेंगे जनसमूह तो जनता के हित की बात कह डालेंगे . . .

श्री उपसभापति: राजनारायण जी, श्रापका लिमिटेड टाइम है ।

श्री राजनारायण : ग्रीर जब वे यहा ग्रायेंगे उसको भूल जायेंगे। इस समय मेरे पास एक ब्लेटिन है उसका नाम है 'रेल की हलचल'। श्रीर यह विशेष बलेटन है उसका भ्रष्टाचार विरोधी ग्रंक है। यह सदस्यों के लिए है। ग्रीर मैं सतझता हं कि यह सभी सदस्यों को मिला होगा, मगर उन लोगों ने इसको रही की टोंकरी में फेंक दिया होगा । मैंने इसको इस्तेमाल करना चाहा है। यह देखा जाय, तारीखवार उन्होंने नाम दे दे कर लिखा है कि कहां भ्रष्टाचार के मामले में कौन कौन पकड़ा गया, कब पकड़ा भया कैसे पकड़ा गया और उसको उच्चाधिकारियों ने कसे बचाया। मैं इस बात को मान्या कि श्री गलजारीलाल नन्दा जी ने, जहां तक उनका वस चला, भ्रष्टाचार को समाप्त करने का प्रयत्न किया, मगर जब उनका बस ही ना चले तो क्याकरें। यह घर विभागसे श्रण्टाचार मिटाने चले. वहां से चले गये। रेल विभाग से भ्रष्टाचार मिटाने चले, वहां से चले गये भ्रष्टाचार को नन्दा जी नहीं मिटा पाये, भ्रष्टाचारियों ने नन्दा जी को मिटा दिया। इस बात को मैं चाहता हं कि हनमन्तैया जी हृदयंगम कर लें। मैं हैरत में हं। मैंने नहीं सूना था, मगर एक सम्मानित सदस्य बोल रहे थे, उन्होंने यह कहा कि हनुमन्तैया जी ने यह घोषणा कर दी सदन में कि हम को कोई चिठ्ठी न लिखे अगर उन्होंने यह घोषएगा की है तो उन से कोई पछे कि फिर चिटठी किस को लिखें ? ग्रगर उनका कोई उच्चा-धिकारी भ्रष्ट है या उनके किसी छोटे अधिकारी पर अत्याचार होता है और उसकी ग्रधिकारी सुनते नहीं हैं तो किसको लिखा जाये । यह तो एक वडा ग्रजीबो गरीब प्रश्न हमारे सामने आ या कि हम को कोई लिखें ही नहीं । तो लिखें किसको ? फिर मैं चाहंगा श्री हनमन्तैया जी से निवेदन करना कि आप जब सदन के सदस्यों को सुनने को तैयार नहीं हैं तो क्रपा करके ग्रपने घर में बैठो । ग्रानन्द करो, मस्ती की जिन्दगी बिताओ। और फिर किसी को सुनने, समझने की जरूरत नहीं, लेकिन ग्रगर मंत्री बनते हो तो आपके विभाग में जो अन्याय है, आप के विभाग में जो खरावियां है, जो धांधलिया हैं उसका वर्ण र होगा और सदन के माननीय सदस्य उन खरावियों को मंत्री महोदय तक नहीं पहुंचाते हैं तो सदन के सम्मानित सदस्य ग्रपने कर्तव्य से च्युत होते हैं। तो ग्रव झगड़ा होगा श्री हन्मन्तैया , रेल मंत्री और सदन के सम्मानित सदस्यों में । यह कहते हैं कि मुझेन लिखो और मैं कहता हं कि उनको खूब लिखो । जितनी खराबियां हों उन सब को श्री हनमन्तैया जी के पास पहंचाया जाय। देखो वह क्या कहते हैं। चंकि जनावे सदर ने हमको कह दिया कि इस समय सम अथोडा है इसलिए मैं यह चाहंगा कि यह पूरे का पूरा पर्चा मैं उनके पास भेज दं।

श्री उपसभापति : यह ठीक रहेगा ।

श्री राजनारायण : यह ठीक रहेगा। यड़ा ग्रच्छा है। यह उनके पास पहुंचा दीजिए। (माननीय सदस्य ने यह पर्चा रेल मंत्री के पास भिजवा दिया।) यह पूरे भ्रष्टाचार का चिट्ठा है। यह रेल विभाग का बुलेटिन है, इसको वह देखें। मैं उसके पूरे क्योरे में नहीं जाऊंगा। चेयरमैन साहब ने यह भ्रच्छा काम किया। भ्रगर उनका दिमाग इधर उधर हो जाता तो कहते कि भ्राप इसे नहीं दे सकते, लेकिन यह भ्रच्छा काम हुआ।

श्री उपसभापति : ग्राप तारीफ करते हैं, मैं ने कोई गलती तो नहीं की ?

श्री राजनारायण : बहुत बढ़िया काम हुआ । मैं यह समझता हूं कि जो मैं ने सुबह कहा था उसी का फल है। सुबह मैं ने चेयरमैन, श्रीर डिप्टी चेयरमैन, दोनों की तुलना की थी। हमारे चेयरमैन ब्रह्मवादी हैं श्रीर यह हैं बुढिवादी। यह बुढ धर्मावलम्बी हैं श्रीर वह सनातन धर्मावलम्बी हैं।

श्री उपसभापति : ग्राप रेलवे बजट पर बोलिए ।

श्री राजनारायण : दोनों वहां श्रा जाएंगे तो सनातन धर्मावलम्बी से मैं बुद्ध धर्मावलम्बी को श्रेयस्कर मानता हूं । मैं श्रपनी बात छिपाता नहीं हूं । इसलिए वह श्राज ब्रह्म में विचरण करें मगर यह तो कांकीट हो, वह निर्गुण में बात करें मगर यह तो सगुण में बात करें।

अव में यह कहना चाहता हूं—मगर मैं सोचता हूं किसके सामने कहा जा रहा है। क्या थी हनुमन्तैया में यह क्षमता है कि रेलवे विभाग में एक श्रेणी हो जाय। तृतीय श्रेणी, दितीय श्रेणी प्रथम श्रेणी श्रीर एयर कंडीशंड ये जो तमाम चार श्रेणियां हैं ये चार श्रेणियां क्यों? भारत भी एक विचित्र है। आप यह न समझें कि ये चार श्रेणियां यों ही हैं। यहां सब में चार हैं। यहां चार दिशायें हैं, यहां चार वर्ण हैं, यहां पर चार अवस्थायें हैं। ये सब हैं तो रेलवे विभाग में भी चार श्रेणियां कर दी, तृतीय श्रेणी, दितीय श्रेणी, फर्स्ट क्लास और एयर कंडीशंड। यह जो हिन्दू धर्म का

कोढ़ है, जो सनातन धर्म का कोढ़ है आज वह इस सरकार के मंत्रालय को दबोचे हुए है। इन्होंने सोचा कि हमारे यहां चार वर्ण हैं, हमारे यहां चार दिशायें हैं, हमारे यहां चार अवस्थायें हैं—श्री नवल किशोर जी आप समझते हैं कि चार अवस्थायें क्या हैं, ब्रह्मचर्य, गृहस्थ, वाणप्रस्थ और सन्यास — तो रेलवे में भी चार विभाग कर दिया।

श्री शीलभद्र याजी: एस० एस० पी० में भी कई ग्रुप हो गया। हिन्दुस्तान में क्लास चलता ही है। एस० एस० भी० में दो ग्रुप हो गया।

श्री राजनारायण : एस० एस० पी० में दो युप नहीं हैं, वह इन्दिरा के भींपू रेडियो और इन्दिरा के दनालों में हैं। एस० एस० पी० तो केवल एक है जिसका सम्मेलन इलाहाबाद में हुआ और बेईमान श्रखबारों ने और बेईमान रेडियो ने एक श्रादमी जिसके पास कि कोई श्रादमी नहीं है उनका बयान निकाल दिया। श्रब हम कहें कि रेडियो वाले भाई हमारा यह समाचार निकाल दो तो रेडियो कहता है कि श्राप सबूत दें कि श्रापके पास कितने कमेटी के मेम्बर श्राप, श्रापके विश्वान में श्रापको यह इक है या नहीं। संसोपा का विश्वान माइल है, श्रादर्श है।

श्री उपसभापति : इसको जाने दीजिये। रेलवे पर बोलिये।

श्री राजनारायण : ग्रव जरा मुन लीजिये, इन्होंने इसकी चर्चा कर दी है। एक मिनट जरा मुन लीजिये ।

संसोपा का विधान श्रादर्श है। डा० लोहिया ने कहा कि जो राजनैतिक दल जैसा प्रशासन का ढांचा बनाना चाहता है वैसा ही ढांचा श्रपने में रखे। इसलिए हमारे यहां एग्जीक्युटिव श्रौर जुडी श्रियरी का श्रलगाव है। हमारे यहां राष्ट्रीय समिति श्रौर राज्य समिति किसी पर श्रनुशासन की कार्यवाही 552—RS—8 नहीं कर सकती, उसके लिए कंट्रोल कमीशन है और कंट्रोल कमिशन चुना जाता है सम्मेलन से और यहां इन्दिरा ने कह दिया ग्रंथे नेयरमैन तुम इलाहाबाद सम्मेलन में मत जाग्रो और वह बोलता क्या है कि जैसे कोई डिक्टेटर है, सनकी राजा है। Under the authority vested in me as the chairman of the party I dismiss Mr. so and so. I depute Mr. so and so. • ग्रीर इसको रेडियो छ: बंटे तक चिल्लाता है ग्रीर श्रख्वार वाले छापते हैं।

श्री उपसेभापति : उन बातों को छोड़ दीजिये । ग्राप रेलवे पर ग्राइये ।

श्री राजनारायण : श्रीमन्, ग्रापको शीलभद्र याजी को रोकना चाहिये था ।

श्री उपसभापति : याजी जी, स्राप इंटरप्ट न कीजिये, इनको रेलवे पर वोलने दीजिये ।

श्री श्रीलभद्र याजी: मैंने तो यही कहा कि क्लाब सब जगह है, ग्राप में है, सोवियत रशा में है, चाइना में है।

श्री उपसभापति : राजनारायण जी, ग्राप रेलवे पर पांच मिनट में बोल कर खत्म कीजिये।

श्री राजनारायण : ग्रगर शीलभद्र याजी की वृद्धि में कोई भ्रम है तो उस बुद्धि-विश्रम को, भ्रान्ति को, दूर करना चाहिये । तो हमारा यह कर्तव्य है कि उसको दूर करें श्रीर इस सदन के सदस्यों को बतायें नहीं तो कहीं उनमें श्रान्ति न रह जाय ।

श्री शीलभद्र याजी : निकाल दिया ग्रीर ग्रव बोलते हैं ।

MR. DEPUTY CHAIRMAN: Mr. Yajee, do not interrupt him.

श्री राजनारायण : राजनारायण को निकालने वाली कोई हस्ती नहीं है। संसोपा एक है और इलाहाबाद में उसका सम्मेलन हुआ, श्री जनेश्वर मिश्र उसके सदर, श्री रामसरन दास उसके मंत्री और 19 श्रादमियों की कमेटी बनाई गई। यह दलाली से राजनीति नहीं चलाइये। यह तो दीक्षित की दलाली है, रेडियो का प्रचार है, अखवारों का वितंडावाद है।

MR. DEPUTY CHAIRMAN: Mr. Rajnarain, please stick to the subject of Railways.

श्री राजनारायण : श्रीमन्, इतना ही नहीं। कल रेलवे से मैं जला। मैंने सोचा कि रेल से श्रा जाऊ लखनऊ ग्रीर लखनऊ से चल्ं दिल्ली तो जैसे ही लखनऊ के रेलवे प्लेटफार्म से जा रहा हूं दारुलणफा तो वहां एक भोंपू बज रहा है। एक सम्मेलन हो रहा है ग्रीर उद्घाटन कौन करता है—श्री दीक्षित जी। कमलापति जी कहते हैं कि यह विल्कुल गलत है, इस सम्मेलन में मैं नहीं जाऊंगा, यह सम्मेलन दुराचारियों का है ग्रीर यही श्रीमान दीक्षित जो बैठे हैं वह वहां जाते हैं ग्रीर उन्होंने सम्मेलन का उदघाटन किया।

श्री उपसमार्थातः राजनारायण जी, रेलवे पर बोलिये ।

श्री राजनारायण : वह संसोपा के कुछ मन्चुले लोगों को ले लेते हैं तो हमने कहा कि ए सो को ले जाइये तो अच्छा है। इन्दिरा की दलाली संसोपा में रह कर कोई कर नहीं पायेगा । देखिये, संसोपा के अनुशासन का हाथ लम्बा है, उसकी दृष्टि पैनी है इसलिय बह दलाल को पकड़ता है। नी सौ डेलोगेट इलाहाबाद में, सारो राज्य समिति के सदस्य इलाहाबाद में।

श्री शीलभद्र याजी: सी० बी० गुन्ता की दलाली श्राप करते हैं। श्राप में गड़बड़ी श्री राजनारायण: यह दिखाने के लिये कि एस० एस० पी० में फूट है तमाम अखबार चिल्ला रहे हैं।

श्री उपसभापति : ठीक है, अब आप रेलवे पर वोलिये। Pleased no not interrupt him. Let him continue. Let there not be any interruption.

श्री कत्याण चन्दः सालिगरामः जी जैसे लोग

श्री राजनारायण : सालिगराम के जैसे कितने लल्लू चप्पू आ कर चले गये । जो सत्ता से चिपकना चाहेगा वह चला जायेगा, जो सत्ता से टकराना चाहेगा वह हमारे साथ श्रायेगा । हमारे यहां से चले गये श्री जय प्रकाण नारायण, हमारे यहां से चले गये श्री अणोक मेहता जी, हमारे यहां से चले गये श्री श्राचार्य नरेन्द्र देव, यह लल्लू चप्पू सालिगराम कौन है । सालिगराम जायेंगे श्रीर फिर श्रायेंगे । हम राजनीति में भाकक के लिये नहीं हैं । हम राजनीति में श्रास्था के लिये हैं। यह हमारा धर्म है । हम राजनीति को लफंगों का पेणा नहीं मानते । जो लफंगों का पेणा मानते हैं वह चले जायें इन्दिरा के साथ, दीक्षित जी के साथ ।

श्री उपसभापति : ग्रव ग्राप रेलवे पर तो बोलिये।

श्री राजनारायण : पहले ग्राप इनको मना तो करिये।

श्री शीलभद्र याजी : श्राप हमें मना करेंगे सब नानसँस बोल रहें हैं।

MR. DEPUTY CHAIRMAN: Mr, Yajee, it was due to your provocation that he is straying away from the subject. Do not interrupt him $_{n}$ Ow.

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धीरज रखें, काहें को घवड़ाते हैं, यह नकली सिक्के की चमक....

श्री उनसभापति : देखिये द्याप रेलवे पर शुरु की जिए द्यभी।

श्री राजनारायण: तो श्रीमन् मैं यह कह रहा था कि रेलवे में यह जो नकली सिक्का चला रहा है वह नकली सिक्का न चल वहां श्रमली सिक्का आये।

श्री नवल किशोर : ग्रसली सिक्का कीन साहै।

श्रो राजनारायण: एक श्रेणी का जो सरकार ग्रापने को समाजवादी कहती है, जो सरकार जनतंत्री बनने का ढोंग रचती है, जो सरकार समाजवाद का नाम लेती है उससे जिभाग में चार श्रेणीयां क्यों!

श्री शीलभद्रयाजीः रूस में भी है, चीन में भी है।

श्री राजनारायणः रूस क्या हमारा श्रादणं है, चीन क्या हमारा श्रादणं है। हमारा श्रादणं न चीन है, हमारा श्रादणं न रूस है। हमें श्रपना श्रादणं नया बनाना है।

श्री जीलभद्र याजी : आपका श्रादर्भ श्री सी० बी० गुप्ता है।

श्री राजनारायण : देखिये, अव सी० बी० गुप्ता की बात आ गई । सी० बी० गुप्ता का नाम बेकार में लेते हैं। सी० बी० गुप्ता के सामने शोलभद्र याजी उनके राई के बराबर भी नहीं है और वह उनका नाम ले रहें हैं। इंन्दिरा जिसको बहुत माननी है वह श्री सी० बी० गुप्ता का चरण चुम्बन करती है। इंन्दिरा श्राज भी श्री सी० बी० गुप्ता का चरण चुम्बन करती है। सी० बी० गुप्ता का चरण चुम्बन करती है। सी० बी० गुप्ता का चरण चुम्बन करती है। सी०

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श्री शीलभद्र याजी: ग्राप इनको रोकिये नहीं तो मैं भी बोलूंगा।

MR. DEPUTY CHAIRMAN: You are interrupting him and provoking him.

श्री राजनारायण : ग्रगर सी० वी० गुप्ता से बोई ताकत टकराती है तो बह राजनारायण की ही ताकत है। सी० वी० गुप्ता की टोपी ग्राज भी हमारे वक्स में रखी हुई है?

श्री **ज्ञीलभद्र या**जी : एलेक्सन में दस लाख रूपया दिया ।

श्री राजनार। यण : तुम ले गये होगे। स्रव यह तुफाने बदतमीजी की बात करेंगे तो मैं क्या जवाब दूं। सभी भी बोल रहें 60 लाख रुपया पकड़ा गया फिर भी बोल रहें हैं। 60 लाख रूपया ही नहीं कितने लाख रुपया डालर बन कर चला गया यह क्या बोलते हैं। शर्म नहीं स्नाती। जिस मुल्क की प्रधान मंत्री लाइसेंस कमेटी की चेंयरमैन रह कर स्रपने लड़के को लाइसेंस दे, उस पाप में स्नाप पड़े हुये हैं खाँर इनको शर्म नहीं स्नाती हमसे इस तरह की बात करने की जुरंत करते हैं।

श्री उपसभापितः ठीक है, राजनारयण जी, ग्राप रेलवे पर बोलये।

श्री: शीलभद्र याजी: इनको रोकिये इस तरह की बातें कर रहे हैं। मैं भी इनका भंडा फोड़ कर दूंगा । बार बार इन्दिरा गांधी का नाम लेते हैं।

MR. DEPUTY CHAIRMAN: Mr. Yajee, please keep quiet.

श्री राज नारायण : श्रीमन्, मैं पहली मांग यह कर रहा हूं कि रेलवें विभाग में एक श्रेणी हो। ग्रगर एक श्रेणी होगी तो मंत्री लोग एयर कंडीशन में नहीं चलेंगे, फर्स्ट क्लास में नहीं चलेंगे ग्रीर तब तृतीय श्रेणी ग्रीर दितीय श्रेणी का भाग्य पलटा खायेगा, लोग देखेंगे कि तृतीय श्रेणी में किस तरह से

श्री राजनारावण] भेड़ बकरी की तरह लोगो को ठुसं दिया जाता है। ग्राज उन के दुख की, उनकी पीड़ा की कल्पना जो लोग एयर कंडीशन में चल रहें हैं उनको नहीं हो पाती है। तो मैं जो अपने को सोशलिस्ट कहते हैं, उन सो-काल्ड सोशलिस्ट से पूछना चाहता हं : तुम्हारे समाजवाद की रूपरेखा क्या है, एक फस्टं बजास का कम्पारटमेंन्ट बनाने में कितना रैसा लगता है, एक फर्स्ट क्लास या एयर कंडीशन डिब्बे में कितना पैसा लगता है, उसमें कितने लोग बैठ सकते हैं भीर उसी के तदनुरूप ग्रगर तृतीय श्रेणी का डिब्बा बनता है तो उसमें कितना पैसा खर्च होता है भीर उसमें कितने लोग बैठ सकते हैं। तुतीय श्रेणी के यात्रियों की कमाई से सारा गुलछरा एयर कंडीशन्ड डिब्बे के लोग, प्रथम थेणी के लोग उड़ाएं मैं इसको ग्रपने को समाजवादी कहने वाली सरकार की नीचता ग्रीर परम नीचता का द्योतक समञ्जता हं।

श्रव मैं चाहता हूं, और दूसरी ट्रेनों के बारे में नहीं तो अपर इंडिया....

श्री उपसभापति : ग्रव ग्रापका समय करीव करीव पुरा हो गया है।

श्री राजनारायण: अपर इंडिया तीन तीन, चार वार, पांच पांच घंटे लेट होती है, करीब क्रीब रोज ही लेट आती है। अभी हमको खबर मिली है, अपर इंडिया 5 घंटे लेट है, अब पता नहीं 4 घंटे लेट रह गई है। हमारे अध्यक्ष कर्पूरी ठाकुर आने वाले थे लेकिन उस वक्त गाड़ी 5 घंटे लेट थी, यह हालत है। अब हमारे यहां की सामान्य ट्रेनें लेट चलेंगी तो और जगह क्या हालत होगी। अगर ऐसा होता है तो रेलवे बोर्ड तोड़ दिया जाए तो इसमें क्या नुक्सान है। क्यों इसमें फजूल खर्ची हो? जिस स्टेशन पर चल कर देखा जाए तो लाइट नदारद

है, पंखा नदारद है। जब परसों मैं वारा-णसी से चलने लगा सियालदा वाली गाड़ी से तो वेटिंग रूम गया । वहां वेटिंग रूम का जो संडास था वह तमाम ऊपर तक भरा हम्राथा मालुम देताथा कोई उसी के ऊपर पाखाना कर दिया है। हमने स्टेशन मास्टर को कहला भेजा कि ग्राखिर वे सब लोग देखते क्या हैं। यह कब से हो रहा है? रेलवे का किराया बढ़ा है-क्यों? रेलवे में क्या सुविधा बढ़ी, सहलियतें बढ़ी? सहलियतें बढ़ी है तो किनके लिए बढ़ी हैं। इस सरकार को क्या अपने को समाजवादी कहने में शर्म नहीं बाती है ? (Interruption) गरीबी हटाम्रो का नारा लगाने वाली सरकार को चुल्लूभर पानी में ड्बना चाहिए। तुम तृतीय श्रेणी का किराया बढ़ा रहे हो फिर भी थकते नहीं हो समाजवाद का नाम लेने से ?

(Interruptions)

SHRI N. SRI RAMA REDDY; Are you speaking on behalf of the Minister? You must hear him or you must. . . .

SHRI SHEEL BHADRA YAJEB: Who are you to say that?

SHRI N. SRI RAMA REDDY: You are creating a commotion in the House? Why not hear him

MR. DEPUTY CHAIRMAN: Order, order

SHRI N. SRI RAMA REDDY; Let the Minister speak.

श्री नागेश्वर प्रसाद शाही: याजी जी को पागलखाने भेज दिया जाये।

SHRI SHEEL BHADRA YAJEE: Birds of a feather flock together.

श्री राजनारायण: साहब, रेड्डी जी को स्राप फजूल कह रहे हैं। स्रापको कहना है तो श्री शील भद्र याजी जी को कहो। श्री उपसभापति : ग्राप जारी रिखये । (Interruptions)

श्री कत्याण चन्द: खुद तो फ्रस्टंक्लास में चलते हो श्रीर समाजवाद का नाम लेते हो।

श्री उपसभापित : श्रापको जो कहना है श्रपने भाषण में कहिये, उनको इपटश्ट मत कीजिये ।

श्रीराजनारायण : श्रीमन्, यह सब हमारे समय में न कटे। तो मैं यह कह रहा हं कि यह रेल का किराया क्यों बढाया जाये, रैल के किराये को बढ़ाने की क्या आव-श्यकता है ? क्या हमारी श्रीसत श्रामदनी बह गयी, वया गरीबी में कमी आ गई । रेल का किराया ग्राज के यग में बढ़ाना जब कि श्रीसत आमदनी में वृद्धि नहीं हुई, मंहगाई में कमी नहीं हई, बेकारी में कमी नहीं हई ? पाप है और महापाप है। इसलिये ग्रगर मैं रेलवे मं त्रालय को पापी कहं तो अपने कर्तव्य का पालन करता हं। जब देखा कि हमने रेल का किराया बढ़ा दिया तो यह सोचा कि रेल से हमारा माल नहीं जायेगा, तो इसका नतीजा यह हम्रा कि पेट्रोल पर दाम बढ़े। पेट्रोल पर दाम इस लिये बढ़ रहे हैं कि जब देखा रेलवे में घाटा पर घाटा बढ़ रहा है ग्रीर दूसरी तरफ देहात देहात में ट्रकों से भीर दूसरे साधनों से माल जाता है श्रीर रेल यातायात में कमी धायी तो पेट्रोल पर कर बढ़ा दिया, करीव 23-25 पैसा लिटर बढ़ गया। तो यह हालत है, एक गलती से अनेक गल-तिया पैदा होती हैं। रेल का किराया बडायो इस सरकार ने तो पेटोल के दाम बढाया इसलिये कि कहीं रेलवें में घाटा न आये। इसलिये मैं कहना चाहता हं, ग्राज भी श्चगर सरकार में तनिक भी समाजवाद का ग्रंम है, देश की जनता का हित वह रखती है ग्रीर समाजवाद का नाम लेना चाहती है तो सरकार को फीरन ग्राज यहां पर घोषणा करनी चाहिय कि वह रेल का किराया नहीं बढायेगी। जब तक रेल का बढा हुम्रा किराया वापस नहीं होता तब तक इस सरकार को अपने को पूंजीपतियों का ऐजेन्ट कहना चाहिये (समय की घंटी)

श्री उपसभापति : बस समाप्त कीजिये ।

श्री राजनारायण : श्रीमन, में जल्दी से जल्दी कह रहा हं। घवडाये मत । मैं एक उदाहरणदे रहा हं, हमने 4 दिन हथे, एक चिट्ठी भी लिखी है श्री हन्मंतैया को । मगर उनका कोई तुगलकी फरमान निकल गया उनके पास कोई चिट्ठी नहीं ग्रायेगी। शायद हमारी चिट्ठी पहुंच रही है। एक व्यक्ति है एल० वी 0 वाः र्णेय । उनका माल लद गया है वैगन में। वह चनार जाने वाला है। लेकिन वैगन लद गया है, वह लदा लदाया माल एक महीने से स्टेशन पर पड़ा हुआ है । मालम हमा है, अगर वह माल आ गया होता तो उतर गया होता और वह वैगन दूसरी जगह काम आता मगर एक महीने के करीब हो भया तब से माल लदा पड़ा है। इस तरह का रेलवे मंत्रालय का काम है ग्रीर यह है उनकी ग्रच्छी सर्विस । मैं चाहंगा, इसके बारे में जांच हो।

ग्रव मैं खलासियों के बारे में चर्चा करूंगा। नन्दा साहब से भी मैंने ग्रासनसोल के खलासियों की चर्चा की थी। हम इससे पहले रेलवे बजट पर कभी बोलते नहीं थे। तो वहां पर उसके लिए पानी का इन्तजाम नहीं, कोई रहने का ठिकाना नहीं। जितने भी वहां रेलवे यूनियन वाले हैं वे उनसे ग्रपना स्वागत करवाते हैं। लेकिन उन खलासियों के लिए न पानी है, न ग्रावास है, यह स्थिति है।

श्रीमन्, इसी के साथ साथ में कहना चाहता ! कि धापने समाचारपतों में पढ़ा होगा कि चंढ़ीगढ़ से दो धागी बैलट पैपर्स सिरौहा गए । मैं पूछना चाहता हूं : क्या हनुमंतैया साहव ने इसकी जांच की कि बागी में बैलट पेण्ए क्यों भरे गए ?

श्री उपसभापति : इसकी कोई रेलवेन्स नहीं है, राजनारयण जी।

श्री राजनारायण : ग्राया बैलट पेपर्स रेत की बोगी में भरे क्यों गए! 2 बैंगन बैलट पेपर्स चंडीगढ़ से भरे गये ग्रीर सिरौहा ले जाये गये। और फिर तगलकी फरमान हुआ है इलैवशन कमिश्नर का-दोनों बोगियों को वहां से बापस कराया जाये फिर वहां से चण्डीगढ़ गयीं। मैं जानना चाहता हं--रेलवे मंत्री इसका जवाद दें--कि उन बैलट पेपर्स को किसने भरा, किस रूप में भरे गये ? उसका ताला कहां खोला गया, किसने खोला। कोई तमाणा है क्या, हमारा माल पड़ा रहे और इलेक्शन कमिश्राचर मंत्री की साजिश से को बर्बाद करने के लिये भेजा जाये? इसलिये इन तामाम तरह के पाप से रेल विभाग को कल्षित नहीं रहना चाहिये, रेलवे विभाग को शुद्धता के साथ चलना चाहिये ।

श्री शीलभद्र याजी : हार जाने के बाद भी ग्रापको सुबुद्धि नहीं ग्रायी ।

श्री राजनारायण : शीलभद्र याजी जी हम समझते हैं इन्दिरा गांधी ने कुछ सिखा कर भेजा है।

श्रीमन,सोनपुर का जो डिविजनल ग्राफिस था, सोनपुर से हटाया क्यों गया? मैं चाहता हं कि श्री हनुमन्तैया उसका जवाब दें। बनारस में तो किसी तरह से हम लोगों ने लड़ झगड़ कर रख लिया। मगर यह जो रेलवे मंत्रालय इस तरह का तुगलकी फर-मान निकाल रहा है दिन्ली से राजधानी दौलताबाद श्रीर दौलताबाद से दिल्ली---तो वह सोनपुर क्यों नहीं रह सकता था ? ऊपर उधर से ट्रेनें ग्राती हैं सोनपुर में । किसी के बाप का पैसा लगता है ? हमारे बाप का पैसा नहीं लगता है, यह पबलिक

का धन है, यह वर्बाद नहीं होना चाहिये। वहां विल्डिंग पड़ी है लेकिन चुंकि एक मंत्री है श्री सत्यनारायण सिंह, जो मुजफ्फरपुर से उठा कर समस्तीपुर भेज दिया गया। उन्होंने कहा हार्गज नहीं, अगर वह मंडलीय दफ्तर होगा तो समस्तीपुर होगा। मैं जानता हं कि हलमंतिया साहब बहुत बड़ा एडमिनिस्ट्रेशन में सुधार करना चाहते हैं ? क्यों सोनपूर से कार्यालय मुजफ्कर-पुर भेजने का फैसला किया गया, क्यों मृजफ्फर-पर में बिल्डिंग बनी और फिर क्यों उसकी बाद में समस्तीपुर ट्रांसफर कर दिया गया। क्या इसका कोई ग्रीचित्य है ? इस तरह से जनधन के साथ क्यों खिलवाड़ किया जाता है।

श्रीमन्, में एक नहीं, अनेक उदाहरण दे सकता हं। मैं पटना मेल हेन से जा रहा था तो उसको एक स्टेशन पहिले ही रोक दिया गया। जब मैंने पूछा कि क्यों इस गाड़ी को रोक दिया गया, तो इसके जवाब में कहा गया कि टाटा की माल गाड़ी ब्रा रही है बीर इस तरह से मेल ट्रेन को रोक कर टाटा की मालगाडी को निकाला गया । यह तो इन्सान और इन्सानियत के साथ गहरवृत करने वाली बात हो रही है। यह सरकार गुलाम है, पंजी-पतियों कोचेरी है, ग्ररबपतियों की दासी है। चाहे टाटा हो, बिरला हो, जयपूरिया हो, इन लोगों के लिए बड़ी बड़ी मेल टेनें रोक दी जाती हैं। उनके माल ढोने के लिए यह सरकार रास्ता निकालती है, उनके स्टेशन मास्टर रास्ता निकालते हैं, ग्रीर जितने भी रेल के कर्मचारी हैं इस काम में सहयोग देते हैं।

अब मैं कण्ट्रोल रूम की बात कहना चाहता हूं। ये कण्ट्रोल रूम हमेशा ही खराव रहते हैं। जब किसी गाड़ी के बारे में पूछा जाय कि वह कितनी लेट है,तो स्टेशन मास्टर की ग्रोर से जवाब मिलता है कि हमें कंडो त

हम से पता नहीं चल रहा है। इस तरह से बतारस, लखनऊ का कण्ट्रोल हम हमेगा खराव रहता है। इसी तरह से पटना का भी हमेगा खराब रहता है और भी बड़े बड़े जगहों के कण्ट्रोल रूम खराब रहते हैं। इसलिए इसके बारे में कुछ होना चाहिये।

जब से संविधान के अन्तर्गत यह पालियामेंट चल रही है तब से शिवपुर और लहरताला
फाटक बनेगा, यह कहा जाता रहा है। बनारस
में शिवपुर वह रास्ता है जहां से लोग हवाई
जहाज पकड़ने के लिए जाते हैं। जब हवाई
जहाज का समय होता है तो उस समय ट्रेन
रोक दी जाती है। अगर कहीं पहिले समय पर
नहीं चले और बाद में चले तो इस तरह से
रास्ते में ही रुक जाना पड़ता है। इस फाटक
के बारे में करीब 20 वर्षों से यह कहा जा
रहा है कि यह फाटक बन जायेगा। न लहरतारा का बना और न ही शिवपुर का फाटक
अभी तक बना जिसकी वजह से जनता को
बहुत कष्ट उठाना पड़ रहा है।

श्री उनसभापति : ग्राप ये बातें लिखकर दे दीजिये ।

श्री राजनारायण : वे कहते हैं कि हम चिट्ठी नहीं पढ़ेंगे। ग्रापने यह कहावत नहीं सुनी। श्रन्धेरी-नगरी, चौपट राज। टका सेर भागी, टका सेर खाजा।

श्रीमन्, श्री खडलानी, ये गोरखपुर रेलवे के कर्मचारी हैं। ये यूनियन में काम करते हैं ग्रीर ईमानवारी से ग्रथना काम करते हैं। इन्हें मनमाने तरोके से नौकरों से निकाल दिया गया। जब इनके खिलाफ कोई शिकायत नहीं थी तो ये हाईकोर्ट में गये ग्रीर वहां जीत गये। इनकी -डग्री हुई। हमने नन्दा जी के सामने पूरा चिट्ठा दिखाना श्रीर नन्दा जी ने कहा कि इनके साथ बड़ी ज्यादती हुई। जो ज्यादती करने वाले श्रकसरान हैं, जो ज्यादती करने वाले रेलवे के कमंचारी हैं उनके शिलाफ धाज तक कार्यवाही क्यों नहीं की गई कि इस तरह से उन्होंने एक निर्दोष व्यक्ति को नीकरी से निकाल दिया। तो मैं माननीय रेल मन्त्री जी से यह जानना चाहता हूं कि उनका मामला किस स्तर पर पड़ा हुआ है। इस तरह के अण्टाचारी धकसरों को जनतंत्र में शरण दी जायेगी तो रेलवे प्रशासन का काम किस तरह से चलाया जा सकेगा। इसलिए मैं यह कहना चाहता हूं कि धगर इस तरह के अण्टाचारी अत्याचारी अफसरों का जनतन्त्र में वर्चस्व रहा तो रेलवे प्रशासन शुद्ध नहीं रहेगा, अणुद्ध रहेगा क्योंकि इनकी वजह से रेलवे प्रशासन में अण्टाचार बढ़ता ही जा रहा है। हम सरकार से यह बात कह रहे हैं लेकिन उसकी समझ में यह बात नहीं आ रही है।

श्रीमन, यह रेलवे बीर्ड क्यों ? ग्राज इस रेलवे बोर्ड को भंग होना ही चाहिये। जब तक यह रेलवे बोर्ड रहेगा तब तक ग्रच्छे से ग्रच्छा भी रेलवे कर्मचारी जो होगा उसको यह करप्ट कर देगा, रेलवे विभाग का काम नहीं चलने देगा नयों कि इसमें पहिले से ही पुराने ग्रप गडप टाइप के ग्राफिसर बने हए हैं। ये लोग रेलवे विभाग में ईमानदारी से काम करने वाले लोगों को और अच्छी हिदायतों को भी कार्यान्वित नहीं होते देते हैं। इन लोगों का एक जाल बन गया है ग्रीर इस जाल को काटो, रेलवे बोर्ड को हटास्रो और गृद ढंग से और अच्छे ढं। से रेलवे मन्त्रालय को चलायो । मैं फिर कह देना चाहता हं कि श्रेणी एक ही हो और करप्ट भ्राफिसर है उन्हें बिना किसी परवाह के फीरन सेवा से ग्रलग किया जाय।

SHRI DWIJENDRALAL SEN GUPTA (West Bengal): Mr. Deputy Chairman, our friend, Mr. Yajee, has apparently made a good point, namely, priority should be given to thoso areas which have defence importance for the purpose of extension of railway lines. He has referred to Sri-nagar, Jammu, Agartala and Nag»>

land. I say apparently it is a good point because if things have to wait for these extensions, there will be nothing for the whole country to be done in a century's time. Now, civilisation has got to be carried to the villages, and it is through railways that it can be done. Wherever railways have gone, I submit, civilisations has advanced. We talk of removing illiteracy. We talk of rural economy. All this has a bearing on the extension of railways to the villages. While I agree with Mr. Yajee that there is great importance for the extension of railway lines to places like Agartala, Nagaland, Jammu, Sri-nagar and Manipur, I feel this extension should be part of our defence projects and money should be available for defence projects from out of defence budget which is more than a thousand crores of rupees. But I would not like to dilate on this point. While accepting the logic of Mr. Yaiee. I hope the House will accept the logic for extension of railway lines in other areas also. I would place now a point for the consideration of the present Railway Minister who is known to be a man of imagination. It will not cost his Ministry anything but it will only require an attitude, an attitude of doing some social good. If it were to involve money I would not have raised the matter in this fashion. As you know, Calcutta has grown beyond all bounds. Its area hag increased, its population has increased—it has got a population of about 7.5 millions. All these people have got to be carried from Calcutta to Howrah station through the bottleneck of Howrah bridge. So for travelling the distance of about 4 miles between my house and Howrah station I have to spend more than two hours and I have to come out of my house two hours earlier. What is my solution to that? My solution is this Mr. Hanumanthaiya will kindly appreciate my point. I am sorry to say that I tried to make out this point even in the past but, Mr. Hanumanthaiya, predecessors have not

replied to it. And I am sorry to mention that the Railway Board has sabotaged the whole idea though the Ministers appreciated it. There are seven trains which take Calcutta passengers to Delhi. I am naming f p.M. them. The trains are: Raj-dhani Express, Vestibuled Train, Kalka Mail, Delhi Howrah Express, Toofan Express and Janta Express. These are the six trains which leave from Howrah. The seventh train leaves from Seal-dah and that is the Upper India Express which takes more than 40 hours to go from Calcutta to Delhi. Rajdhani Express takes 17 hours; Vestibuled Train takes 24 hours; Kalka Mail takes 24 hours and the other three trains-Delhi Howrah Express, Toofan Express and Janta Express--take between 32 and 34 hours. Naturally people would like to travel by fast trains for which they have got to go 1 to Howrah. Now, what is my suggestion? How can you avoid the people rushing to Howrah which creates a bottleneck? Please divert any of the fast trains-if you can divert all, well and goodfrom Howrah to Sealdah. Let at least one fast train leave from Sealdah instead of from Howrah. It will not cost you much. I am. giving you the geography and topography of the routes. The Rajdhani Express, the Vestibuled Train and the Kalka Mail are known to be fast trains. They go by chord line. From Delhi upto Bali the route is common. The Deputy Minister Shri Kisku is at your back. He will kindly, correct me if I am wrong, through Belur, Lilloah and the Howrah. If they do not go to Howrah, and instead go to Sealdah, the stations are Bali, Dakshineswar, Dum Dum and then Sealdah. Upto Bali all the stations are covered. The change is only from Bali on wards. If you divert these trains to Sealdah, you. can avoid all the present difficulties to a large extent and it will not cost you much. If you do it, you will succeed in a field where all your predecessors have failed and you will go down in history 1 as a man of imagination.

Mr. Deputy Chairman, I am telling you another tiling So far as railways are concerned, there are various places where people have established their right of creating stations. They have made appeals. appeals and appeals. AH these appeals have fallen flat. What do they do now? They start pulling chain and by pulling chain they create stations for themselves. Why don't you concede at least their reasonable and rightful plea? I made several representations. There is a place called Jagatdal. That is a a large concentration. About gve or industrial six jute mills are there and the people of Jagatdal, all da!ly passengers either get down at Shamnagar or at Kakinara on the Sealdah line. Sir Mr. Kisku will fear me out also that thousands of men and women have to go by a rickshaw or on foot about 2 miles to Jagatdal from Shamnagtr or Kakinara stations. Why not a station there itself? Mr. Depuy Chairman, Sir, I can tell you, a few years before there was a serious agitation against the removal of Chengail station which is a station on the South-Eastern line from Howrah. Now, for the benefit of one jute mill, an old station was shifted. I hope Mr. Kisku will bear me out in this. There was an agitation. If you can change the place of an old station, two furlongs beyond, for no reason excepting the fact that it is for the jue mills, why can't you give a station at Now, Sir, I have driven home Jagatdal? my point. (Time Bell) A few words more and I will finish, Sir. I would like to tell the House that :o far as the railway finance is concerned, we are often told that they are short of funds. But I can tell you, with all emphasis, that if one loophole can be plugged, there will be no dearth of fiunds.

Now, Sir, I would like to know from the Minister how much they pay in a year as compensation for the properties lost in transit from the wagons. Wagon-breaking has become a big industry and anti-social elements are thriving and the public has been told, "No funds". If you spend

if you divert money in compensation there will be no funds, and whatever may be the income, there will be leakage. So, what amount you pay by way of compensation must be borne in mind. Why should it not be stopped? You have got to inquire into it. I am told, Mr. Deputy Chairman, by very responsible persons that many Home Ministers, Home Minis ters of many States, IGs of Police,, etc. are involved in this because they get money. So, it have become a regular practice. It is a regular business. Unless we stop it, there can be-no funds at any time. It is not only a question of the railway finance, but it has become a question of law and order in society, and it has become a question of social morals also. If the Home Ministry and the Railway Ministry together act, I believe, something can be done. There are all-India Conferences, there are Conferences of the Chief Ministers. Why not this be taken up at the Chief Ministers' Conference? Why not this matter be taken up at the Home Ministers' Conference?

MR. DEPUTY CHAIRMAN: Please conclude now.

SHRI DWIJENDRALAL SEN GUPTA: Sir, I am finishing now.

Now, Sir, in fact there has been no extension of the line in the la~t few years and no new stations also. I would like to know from this Minister—he is a new man and I have no grievance against him as such In 1961 I came here as a Member and in 1964, in the first Session-itself I gave a Short Notice Question which was allowed and that was against the abolition of Purulia-Kutshila railway line. There was a notification that it was to be closed. I insisted that it should not be abolished and it was to become a broad gauge line. It has not ber-n abolished, true, because of us. Every Minister promised me on the question of conversion to broad gauge also. They said it is being surveyed, it is being considered in all respects". This.

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[Shri Dwijendralal Sen Gupta.]

is the line which leads to Bokaro. Bokaro steel plant is growing .And ii you provide this broad gauge line, it will be a correct economic proposition too. In any ca3e, I would like to know that is the position now. Do not keep the people in suspense.

Then, Sir, the Calcutta Tram Co., and Saxby Farmer were taken over by Government. They were losing concerns. But I fail to understand as to why the Howrah-Amta Light Railway and Howrah Shiakhala Light Railway were not taken over. Mr. Gulzarilal Nanda in a public statement told that the discharged employees of the Howrah-Amta Light Railway and Howrah-Shiakhala Light Railway would be absorbed in the Eastern Railway or in South Eastern Railway. That promise has not yet been fulfilled....

MR. DEPUTY CHAIRMAN: Please conclude now.

DWIJENDRALAL SHRI GUPTA: I am finishing. I do not know whether Mr. Hanumanthaiya still stands by that promise of his predecessor in office. I also wrote a letter to him. But unfortunately he has not replied to my letter up till now. Members' letters should be replied to ...

MR. DEPUTY CHAIRMAN: Please conclude.

SHRI DWIJENDRALAL SEN GUPTA: Sir, the unfortunate position is this. In the Saharanpur Light Railway, where there was retrenchment, the employees have been absorbed. But why this distinction in rspect of the discharged employee:; of the Howrah-Amta and Howrah Shiakhala Light Railways?

MR. DEPUTY CHAIRMAN: Please sit down now.

SHRI DWIJENDRALAL SEN GUPTA: I am just finishing. Mr. Deputy Chairman, you are very kind to me. Let me speak for a couple of minutes more. I am talking sense.

MR. DEPUTY CHAIRMAN: You have already taken about 18 minutes.

SHRI DWIJENDRALAL SEN GUPTA: Sir, there is Calcutta's own transport problem, which is a very sensitive problem too. Mr. Deputy Chairman, Sir, when you go to Calcutta vou can see how people in Calcutta travel in trams and buses. You can see how many accidents take place every day. This is a very acute problem of Calcutta. Every time we were told of technical aspects involved in underground Railways and circular Railway for Calcutta. I would like to know where we stand?

MR. DEPUTY CHAIRMAN: Please sit down.

SHRI DWIJENDRALAL SEN GUPTA: One minute

MR. DEPUTY CHAIRMAN: No, please. You have been saying this for last ten minutes....

SHRI DWIJENDRALAL SEN GUPTA; Last point...

MR. DEPUTY CHAIRMAN: Please sit down

SHRI DWIJENDRALAL SEN GUPTA: I have not spoken anything about the common man...

MR. DEPUTY CHAIRMAN: It is not a question of speaking about the common man. I have already given you six to seven minutes

SHRI DWIJENDRALAL SEN GUPTA. Just two minutes more. I beg of you two minutes. In the Rajdhani Express there is a serious discrimination. There are four types of people One is the train Superintendent. He gets a special allowance. Why? I do not know. Then the Steward gets a special allowance. I do not know why. But if they get, others also should get. But those who do not get it are the Catering Manager and the Cla5s IV staff, that is, those who come in direct contact with the passengers and

on whose services the prestige of the Railways depends. I say, either give the special allowance to all, or do not give it to anybody.

MR. DEPUTY CHAIRMAN: Now please sit down. No more. Shri Sukhdev Prasad.

SHRI DWIJENDRALAL SEN GUPTA: One minute, Sir.

MR. DEPUTY CHAIRMAN: No more. Please sit down now. I have called Shri Sukhdev Prasad.

SHRI DWIJENDRALAL SEN GUPTA: Just one last minute.

MR. DEPUTY CHAIRMAN: No more. Please sit down I have given you extension several times. Now plearse sit down. You have said 'one minute', 'two minutes' so many times and I have allowed you every time. No more now. Please sit down.

SHRI DWIJENDRALAL SEN GUPTA: One last sentence, Sir. We have been hearing for long that the running time of the Rajdhani Express is going to be reduced by two hours. I want to know from when it s going to come into effect.

MR. DEPUTY CHAIRMAN: Shri Sukhdev Prasad. Five minutes only.

श्री शुक्क वेच प्रसाद (उत्तर प्रदेश): उपाध्यक्ष महोदय, मैं इस रेलवे एप्रोप्तिएशन विल का समर्थन करता हूं श्रीर मैं यह चाहता हूं कि सदन इसे अपने पूर्ण बहुमत से पास करें। साथ साथ कुछ बातों के बारे में मैं अवस्य आपका ध्यान दिलाना चाहता हूं और यह बात यह है कि जितना गला फाड़ कर हम यहां पर रेलवे प्रशासन को किटिसाइब करते हैं ग्रागर उसका आधा भी हम जनता में जाकर के उसमें चरित्र का प्रचार करते तो शायद रेलवे को इतना चाटा नहीं होता जितना कि आज हो रहा है। हम देखते हैं कि हमारे जनसंघ के लिये आन्दोलन करना होगा तो सबसे पहले जनता को भड़कायेंगे कि रेलवे

को तोड़ो फोड़ो और फूंक डालो। अगर भाषा का सवाल आया तो उसकी शिकार रेलवे होती है। अगर कहीं पर किसी प्राविस का प्रका हो, चाहे तेलंगाना हो या और कोई हो, तो उसका शिकार रेलवे होती है। अगर स्टुडेंट्स को भड़का कर कोई काम करना हो तो उसकी शिकार सबसे पहले रलवे होती है। तो इसकी सारी जिम्मेदारी हमारे उन विरोधी भाइयों पर, उन साथियों पर और उन लोगों पर है। तो मैं यह कहता हूं कि यह हमारा प्रशासन, यह हमारी रेलवे घाटे में ना चले और उसके अन्दर यह सारी बातें न आवें तो फिर किसमें आवें जबकि सारा कोध उसी पर उतारा जाता है।

उपाध्यक्ष महोदय, में एक बात और कह देना चाहता हं कि हमें इस बात पर ही सन्तोप नहीं कर लेना चाहिये कि हमारा काम सूचार रूप से चले वल्कि हमें यह देखना चाहिये कि थोडी वातों में हमारे में भी कुछ खामियां है। उन खामियों को हम देखें। वह खामियां हमारी ऐसी हैं जिनको कि इगनोर किया जा रहा है भ्रौर उसकी वजह से हम इतने नक्ताबीनी के णिकार हो रहे हैं। हम मानते हैं कि हमारी याता गाड़ियों में कोई घाटा नहीं हो रहा है लेकिन मालगाडियों में सरासर घाटा हो रहा है क्योंकि माल की जिम्मेदारी हम नहीं लेते। जिनका माल है वह ट्कों में लाद कर ले जाना चाहते हैं लेकिन वह रेलवे में ग्रासानी से नहीं ले जाना चाहते । क्यों? क्योंकि जो एलाटमेंट वैगन्त का करने वाला है वह भी कम से कम विना कुछ पैसा लिये वैगन्स का एलाटमेंट नहीं करता । वह माल बाब है, बिना कुछ लिए हुए उसका लदाई का हुक्म नहीं देता तो, इस तरीके से, मैं क्या तलाऊं, पहले तो ट्रक वाले कुछ ज्यादा लंद हैं मगर वे ठीक ढंग से पहुंचा देते हैं। माल जब लद गया तो वै िस्मेबार नहीं होते। वह जिम्मेदारी किसकी देकर जायें। तो फिर उसमें भी कई चीजें चोरी में चली जाती हैं। ये सब बातें हैं जिससे हम न्वताचीनी देः पात्र होते हैं।

[श्री शकदेव प्रसाद]

दो, एक बातें ग्रीर हैं, मैं वहन बोर्ड में कह कर खत्म करूं।।। मैं गोडबल्ड कास्ट ग्रीर भोड्युल्ड दाइ स कमेटी का मेम्बर हूं। मैंने रेलवज में उनके प्रका को ए जामिन किया है, कुछ सिफारिशें की हैं। बहत सारी जगहों में हमने एक चीज पाई कि कहीं पर भी पूरे रेलवे में, चाहे वह कोई भी रेलवे हो, शेड्युल्ड काम्ट्स का कोटा कहीं भी पूरा नहीं है। दूसरी चीज यह भी पायी जाती है कि यह कह कर कि साहब यह इन्काम्पीतेन्ट है, यह श्रनडिजविन्त हैं, कहीं उनका प्रमोशन स्क जाता है ग्रीर दूसरी बातें होती हैं। जहां तक उनके रिजवेंशन का सवाल है, कई साल का टाइम हम पास करके दूसरे लोगों को बिठा देते हैं। यह ऐसी बात है जिस पर रेलवे प्रशासन को ध्यान देना चाहिये।

उपसमापति महोदय, आप ब्रा नहीं मानेंगे, मैं जानता हं ग्राप पनके समाजवादी हैं. पक्के समाजवादी गालम देते हैं इसलिए हमको श्रीर भाई राजनारायण को चिह है क्योंकि हम सब देश में समाजवाद चाहते हैं । लेकिन दो बातें कहने के लिए जाय नहीं मान करेंगे, वह है एक भोजन, दूसरा भाषम । भाई राज-नारायण होते तो मैं बतला देता कि हम दोनों समाजवादी आप से भी चिढते हैं और इन्दिरा जी से चिड़ते हैं कि भारण और भोजन में हमा स समाजवाद लाग नहीं होता । बाकी सब बातों में लाग होता है।

अभी हमारे सामने एक वात आई थी कि चार दरजे हैं रेलवे के अन्दर उन चार दर्जी को खत्म करके एक दर्जा खाना चाहिए। लेकिन में कथनी और करती की बहत सी बारे पालियाभेंट में सुनता हूं। लेकिन मालुम नहीं हो पाता कि कथनी वाले करनी कितनी करते हैं।

श्री अवदम्त्री प्रसाद यादव : पांचवां दर्जा साप भूल गए हैं । मेलन क्लास।

श्री शकदेव प्रसाद : नहीं वह शंड्ल्ड कास्ट वाली बात छोड दीजिये। हमारे जो जन संघ के भाई हैं उनको मैं ग्रच्छा मानता हं. इस मानी में ग्रन्छा मानता हं कि उनकी कथनी और करनी एक है। उनकी कहना है ब्राह्मण ब्राह्मण है, श्रुद्ध श्रुद्ध है . . .

श्री जगदम्बी प्रसाद यादव : मैंने सैल्न क्लास कहा था. न कि भेडयल्ड क्लास ।

श्री शकदेव प्रसाद : यहां जो कुछ साहित्यक बैठे हैं, उनकी कथनी में ग्रीर करनी में जमीन श्रासमान का श्रन्तर है। चाहे राजनारायण को ले लीजिये, चाहे नागेंश्वर साही को ले लीजिए, यहां तीसरे दर्जे का सवाल नहीं है । यहां तो फर्स्ट क्लास ही श्राकर बैठा है। लेकिन दूसरों को कहेंगे कि रेलवे में चार दरजे समाप्त होने चाहिए। लेकिन मैं जन संघ वालों को बघाई देता हं कि कम से कम वे हरिजनों को हरिजन मानते हैं, वह यह नहीं मानते कि क्राह्मण की श्रेणी के हो सकते हैं।

इसके साथ में कहना चाहता है कि सब से वडी चीज यह है कि जैसा कि मणिपूर एरिया की बात हमारे माननीय मेम्बर साहब ने की तो इस बात को लेकर मैं उनका समर्थन करता हं और चाहता हं कि सीमा पर रेलवे का प्रवन्ध होना चाहिए। इसमें एक चीज मैं भौर जोड देना चाहता हं कि लखनऊ से गोरख-पुर होकर सोनपुर की जो बड़ी इम्पाटट लाइन है उसके बारे में कई साल से ब्राडगेज का प्रकृत चल रहा है। यह मैं इसलिए उठाना चाहता हं कि जब भी उत्तर से हमला हो तो हमारी फीजों के लिए ग्रार्म्स ग्रीर एम्य-निशन और दूसरा जरूरी सामान जल्दी जल्दी कैसे पहंचाया जा सकता है वयोंकि वहां और कोई यातायात के साधन नहीं हैं।

अन्त में चलते चलते मैं एक बात और निवेदन करना चाहता हं ग्रीर वह यह कि दिल्ली के स्टेशन पर जाकर देख लीजिए

कि जो थर्ड क्लास की स्लीपर के रिजर्वेशन वाले लोग वहां ग्राते हैं तो उसकी लिस्ट ग्रगर कोई पढ़ ले तो मुझे ताज्जुब होगा क्योंकि उसको पढ़ने के लिए कोई तामिल वाला जाएगा तो कहेगा हिन्दी लिखा है, कोई हिन्दी पढ़ा लिखा जाएगा तो कहेगा तामिल है। ग्रंग्रेजी वाला कहेगा यह तो उड़िया में लिखा है। कोई उसे पड़ नहीं पाएगा। रिजर्वेशन का इन्चार्ज दूर खड़ा रहेगा। ग्रन्त में जब ट्रेन चलने को होगी तो ग्राखिर में जाकर सामने ग्रा जाएगा ग्रीर दूसरे लोगों से पैसा लेकर काम चलाएगा। तो इस तरह से उनकी गड़बड़ी चलती है। दूसरी एक बात है.....

श्री उपसभापति : नहीं, ग्रब बैठिए ।

श्री शुकदेव प्रसाद : एक बात श्रीर चलती है। जितने वायरमैन हैं, लाइनमैन, इलेक्ट्रिशियन हैं, वह कहीं दूर जाकर बैठें रहेंगे श्रीर जैसे ही गाड़ी चलने को होगी, सिगनल हो जाएगा, उस वक्त सब कतार बांध कर एकत हो जाएंगे स्टेशन पर, यह दिखलाने के लिए कि दरशसल इ्यूटी पर खड़ें हैं। लेकिन उसके पहले वह दिखायी नहीं देते।

इन शब्दों के साथ मैं इस विल का समर्थन करता हं।

श्री जगदम्बी प्रसाद यादव (बिहार)ः सिफंदो मिनट के लिए कुछ कहना चाहता हूं।

श्री उवसभापतिः बाद में पूछ लीजिएगा।

श्री जगदम्बी श्रसाद यादवः एक मिनट से वेशी समय नहीं लगेगा।

श्री उपसभापति : अच्छा तो एक मिनट में कह दीजिए ।

श्रो जगदम्बी प्रसाद यादव : माननीय उपसभापति महोदय, मैंने कई बार बिहार देश की रेलवे समस्या माननीय रेल मंत्री

महोदय के सामने रखी लेकिन उस पर अभी तक कोई समाधानकारक उत्तर नहीं मिला। धनबाद का एक भौद्योगिक क्षेत्र है जिसका सीधा सम्बन्ध पटना से नहीं होने के कारण उसका लाखों का व्यापार पटना से नहीं हो सकता है, कलकत्ता से नहीं हो सकता है। दमका एक जिला है बिहार का जो मध्यालय है, उसका सम्बन्ध रेलवे से नहीं है। इसके ग्रलावा साहबगंज-क्यल के बारे में न मालूम कितनी बार मुझे रेलवे की उपेक्षा का शिकार होना पडा। ऐसा लगता है रेलवे मवालय अपने कानों में तेल डालकर बैठा है। न उसमें डबल लाइन पड़े, न उसमें सवारी गाड़ी चले। ग्रीर यह जो वचन दिया था कि वैद्यधाम से भागलपुर तक गाड़ी चलेगी उसकी भी पूर्ति नहीं हुई। जमालपुर कारखानें का काम डिले होता चला जा रहा है। तीन पंचवर्षीय योजना बीतकर चौथी पंच-पंषीय योजना चल रही है लेकिन वहां काम का सिलसिला बंद है। लोकोमंटिव्ह, डीजल से चलने वाले इंजन बनाने का कारोबार वहां शुरू नहीं हुया । मालगाड़ी का वैगन बन सकता है वह भी ग्रभी तक प्रारम्भ नहीं किया गया है।

श्रीमन्, मंत्री महोदय ने एक बार एक डीलक्स गाड़ी पटना से होकर चलने की घोषणा लोक सभा में की है। मैंने मंत्री महोदय से ग्राग्रह किया है कि ग्रगर वह क्यल में ठहरने की ग्रनुमित प्रदान कर दें तो समूचे लूप लाइन के यात्रियों को उससे लाभ हो सकता है।

श्रीमन्, दिल्लीकी ग्राबादी लगातार बढ़ रही है। केवल मोटर ग्रीर वसों के जरिए यहां की यातायात की समस्या का निदान नहीं हो सकता है। दिल्ली के लिए जो रिंग रेलवे की योजना बनी थी उसका निराकरण ग्रभी तक नहीं हुग्रा है। दिल्ली की ग्राबादी कै बारे में जो ग्रांकड़े लगाए जाते हैं, उससे कहीं ग्रधिक ग्राबादी हो गई है। तो श्री जगदम्बी प्रसाद यादव]

दिल्ली जैसे शहर का मोटर सं समाधान नहीं निकलता । इसलिए मैं चाहंगा, रेलवे मंत्री महोदय जब तक इस ग्रोर ध्यान नही देंगे तब तक दिल्ली की समस्या कलकत्ता की तर हमयंकर हो जाएगी और शायद उससे भी दृष्कर हो जाएगी। अगर आप चाहेंगे तो उसकी समस्या का समाधान हो सकता है

SHRI K. HANUMANTHAIYA; Sir, I have had the benefit of several Members placing their points of view in regard to the Railway Administration. I am happy to note, except probably one Member, the other Members approached the problem with great seriousness and earnestness. Many of the suggestions they have made are very useful and I have listened to them and I assure them that I am going to pursue everyone of the matters that they have raised.

Sir, I do not know; some Members have set afloat a rumour that I do not reply to the letters of Members of Parliament. I wish Members of Parliament-only two have spoken about this mater—when they make such a serious statement, first ascertain the facts and then make the statement.

JAGDISH PRASAD MATHUR: Your previous statement in the Rajya Sabha has confused this.

SHRI K. HANXJMANTHAIYA: My hon. friend is in the habit of getting confused; I will clear his confusion. These three months or so that I have been in office I have received 974 letters from Members of Parliament; not only Members of Parliament, even Ministers and Members of the State legislatuer, write letters to me and their number is 94. I have so far been able to reply to 357 letters. You will see I receive on the average ten to fifteen letters a day. You can kindly see; the matters you raise are very important and serious matters, matters involving high expenditure and sometimes high policy, and I have to get them examined. Many a time if the demand relates to some amenities in one part of India or the other I have

to get information from the authorities concerned. Naturally it takes some time for me to reply and I want those friends to see whether the letters I have received. . .

SHRI K. HANUMANTHAIYA: If you go on interrupting that will not help you to get your reply earlier. Please don't be under that Impression. If you try to browbeat that i_s not the parliamentary way at all. I will give you the reply.

As I was explaining, there are some points which have got to be examined and it necessarily takes some time. J cannot just say whatever comes uppermost in my mind. You write with earnestness and I have to examine and deal with it with earnestness. Some may take two or three days, some may take months because I have got to get reply from others. Therefore none of you need be under the impression that I do not reply to the letters. As I told the other House. I am not one of those people who have become a votary of the parliamentary system of Government because I have got a Minister's place; I am one of those who for the last thirty years has done whatever I could by way of sacrifice, by way of continuous work, for the establishment of parliamentary democracy in this country. I am not a careerist. If a man like me does not respect the wishes of the Members of Parliament I assure you nobody would. I therefore request the hon. Members, instead of giving currency to these false rumours, it is up to them, it is their responsibility t» ascertain the facts and then speak on the subject openly in the House. I am very sorry that '3ome Members-make it a habit to catch any straw that flies in the wind in order to make some kind* of what is called"

attack on the Government or the Ministers as the the twice-rejected, thrice-rejected applications case may be. That is not the right approach at all. The only qualification is-again I would repeat—it is not. that I am doing something new, for the last 20 years of our working this democracy there are certain conventions that have established in this House. Several Committees and Commissions have recommended the lines along which Members of Parliament have to pursue grievances' en policy matters and ! grievances on individual matters. There is a circular issued by the Ministry of Parliamentary Affairs— everyone of you must be in possession of that I suppose—and I am trying to follow that circular to the best of my ability. And you will kindly see the Minister and the Railway Board are expected to deal with high policies and programmes ■ and guidance and advice to the whole of the administrative structure. The personnel in the Railway Administration, as all of you know, number about 13-11.2 to 14 lakhs of people and if we sat for the purpose of examining every individual grievance, even ten Ministers will not be sufficient for that purpose. That is why the parliamentary circular says that individual grievances relating to personal matters, that is, transfer, promotion etc . . .

SHRI K. CHANDRASEKHARAN: As far as possible.

SHRI K. HANUMANTHAIYA: . . . should not be taken notice of by Members Parliament.

SHRI K. CHANDRASEKHARAN: It says as far as possible.

SHRI K. HANUMANTHAIYA: That is a simple matter which I know.

SHRI K. CHANDRASEKHARAN: That is there in the circular.

SHRI K. HANUMANTHAIYA: I have myself gene through them; it is

that come again to me. Members of Parliament naturally do not know the other side of the case. They come and weep before you or they catch hold of other relatives and sometimes women and children come. Therefore, you are naturally moved by considerations of kindness, but there is the other side of the caoe also. If you want me to examine every application that comes to me, you cannot, even five hundred of you will not be able to look into the matter and decide the case. With all this it is not a question of 'as far as possible'. If I do it in one case and if I do not in another case...

K. CHANDRASEKHARAN: The circular says 'as far as possible'.

SHRI K. HANUMANTHAIYA: You will kindly see that suppose I attend to your letter and I do not attend to a letter from my hon. friend, Mr Varma, from the Jan Sangh, he will at once attribute me with partiality or discrimination. Therefore, I used these words 'as far as possible'. When I feel on the face of it that there is some injustice, I will pursue it. I went into one or two cases. I can tell you of one case. One Member of Parliament gave me a letter saying that a ticket collector has been unreasonably suspended. My first impulse was that such letters were usual. Then, the Member of Parliament told me that this ticket collector had been suspended because he was an honest man. During the course of checking he found some ticket travellers who happened to be the relatives of an officer of the Railway. Then, I at once pursued it. I have not only cancelled the suspension order, but I am going to give him some prize, some emoluments to him. I am going to punish the railway official. This is the sort of corruption that is going on. I have recently sent out a circular. I have said that the railway employees get three or four free passes. In spite of that they have made it a profession to practise ticketless +ravel for personal profit. This is true. That is why Nandaji made an effort through

and then give the reply. You do not acknowledge even.

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[Shri K. Hanumanthaiya] a non-official, voluntary organisation. It has not been able to meet what is called the dimensions of the problem. I am myself taking the line to pursue this matter. It becomes such a tremendous problem. We have, all of -us, to give thought to it. I give here -and now an assurance to Members of Parliament. Whenever you travel if any of you find anything irregular, incorrect, ticketless travel or corruption, I proceed on the presumption that the Members of Parliament must be correct motive ^because they have no against the concerned officials. soon as I assumed office, whenever complaint, there was a even from Members of Parliament, I found the -"We usual reply: made investigations. It could not be traced and it ceuld not be proved." Then, I put my fcot down on that kind of procedure and said: When a Member of Parlia-vment, a man from the public, writes -a letter, you must proceed to punish, instead of investigating it and ultimately ending up saying 'not traceable'. J have punished several such people. I will give you the statistics later on, "because there is no time. Therefore, the whole direction of this procedure - of evasion, of escaping responsibility of shielding colleagues, has been reversed. on the presumption, whenever there is a complaint, that they are guilty and unless they show that they are honest we are going to pursue the procedure of punishment, -maybe, to begin with a little punishment and later on punishment. Therefore, I do not want any Member of Parliament to be influenced by this false rumour that the Railway Minister is not replying to their letters. true, as my hon. friend says, that sometimes it takes one month. I can-net help it because I have to get information in some cases from the nook and corner of India, but I do not know—I will be you later-whether the able to tell previous Ministers were more considerate in the matter of writing letters Members of "Parliament than I have

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proved to be.

TA: They used to acknowledge first

SHRI K. HANUMANTHAIYA: That will be done. There is no difficulty. Sometimes instead of writing two letters I have given instructions to my officers that if it is possible within a week to send a final reply, they should do so. You look at it from your point of view. I hope you will one day become the Railway Minister and there will be so much work in the Railway Ministry. You will realise if you come and sit witTrme for an hour how many files I have to dispose of, how many Members of Parliament I have to see every day, how many deputations I have to see. Still I have to write all these letters. You will realise my difficulties only if you sit with me at least for an hour. Please do not run away with the impression that I waste time and I am negligent in replying to letters. About these letters, if you write the letter and irrespective of the reply if you want an acknowledgment immediately, I will do so; let us come to that understanding.

SHRI K. HANUMANTHAIYA: You should not speak for everybody. Here each Member has got his own way. In spite of all complaints everyday I see four or five or ten Members of Parliament. They do not take anybody's permission. They come and see me. Let us not assume that we are speaking for everybody in the world. If you want it, you will have it. If other Members of Parliament want some other particular procedure, I will follow the procedure they indicate. It is impossible for me or they to lay down the standard of conduct for every Member of

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GUPTA: We are not asking for that.

The hon. Member Shri Sri Rama Reddy who began the discusion was very kind and considerate to me personally and so also many other Members of the House. I am grateful to them. It is like a truism. Whenever this House which are the master not only of me personally as Minister but the entire administration of the Government give us an objective assess-

Parliament.

[Shri K. Hanumanthaiya.]

mem, they give us much encouragement. Whenever you see good work done and you say it is so, it gives us much encouragement. If there is any mistake or default on my part or on the part of the administration and if you point it out, I am the first man to proceed in all earnestness to rectify it. Therefore, regarding the suggestions that my Soft. 1!r^nd made regarding Mysore he will nnd in the Budget speech itself that the Guntakal-Bangaiore line will probably be taken up; so also the conversion of the metre gauge line iro«n Cochin to Tiwandrum, and also the Viramgam h^{ne} In Nor in India. These art the three lines that I have already in view for immediate implementation. About the other lines asked by various other hon. Members, and they have made so many suggestions, it is not that they are undesirable or unwanted or unnecessary. 1 concede that they are necessary. But as you see, the type of administration we have under the Constitution is one of parliamentary democracy; also it is a Plan programme that we pursue. Therefore, th i Railways or any Mini-try must have Plan provision to begin With. The, that Plan provision will be allotted in the annual Budget. Today in the Fourth Five Year Plan there is no money at all for new lines. The Rt. 66 crores that had been allotted have already been earmarked for the lines that are already under consideration or under progress as far as conversion is concerned. That is why I made that point in this House as well as the other House. Everyone of you knows that there is a cut in the Plan provision of Rs. 250 crores and I have requested for the restoration of that cut. I have written to the Prime Minister, I "have written to the Planning Commission, and I have conveyed the views of the hon. Members regarding new lines and I will certain, ly pursue the matter, and I hope since the Fourth Pan is under review and it will come before you for discussion, with your help and cooperation, if that cut is restored, I will be able to take up man; - more lines.

SHRI N. SRI RAMA REDDY: One question.

SHRI K. HANUivLANTHAIYA: in the end you can ask questions. So far as Calcutta is concerned, I see the point. If you look at the Census figures, the growth of cities in India has taken place up to 200 per cent, in some cities, i'our cities, I think-Delhi, Calcutta, Bangaiore and Ahmedabad—have grown four times or something like that. And nobody knew, and it is not that anybody intentionally neglected what is to be done. These cities grew so suddenly that it was impossible to cope with the problem because even if one uTousand crores were to be spent, it would be impossible to provide facilities with the increase of population, whether it is water supply or drainage system or any other thing. But the Planning Commission has maaj what is called extra-Parliamentary provision for Calcutta, Bombay and Madras, so far as these circular railways are concerned, and the Russian Team and various other teams have examined it. Ultimately, they have come to the conclusion that instead of overground railway of any type, it is better that under, ground railway is constructed. And so far as Calcutta is concerned, the first priority has to be given to it. I agree because Calcutta is the one city which has most suffered not merely because of the increase in populat.on, but because of various unexpected political problem that have been confronted there, including the refugee problem that is facing us today. I went to Calcutta, as you know, the other day, and I have met the various officers. By October the Project Report will be ready. An' I do not want to waste any time, about expertise. I am told by the railway experts that there is not sufficient expertise in our country to make these underground railways. So we want some foreign experts. And we thought of the Russians themselves. We want about twenty crores of foreign exchange for this purpose also. That, again, we are asking the Russian Government. I have written we have sent express messages to our Ambassador for this purpose.

Lsnn K.. HanumanthaiyaJ And I told the Calcutta people also, your Chief Minister-if there is any likelihood of any delay-Moscow is just a few hours of flight"— I will personally go and see that these things are finalised with the least possible de. lay the moment the JProject Report is finalised and a decision taken. I want the foreign exchange problem and the expertise problem also to be solved. It is the intention of "the Government of India that Calcutta should be provided with this underground railway as soon as possible and I hope after the fina-lisation of all these methods, the construction work itself should begin. And I will be very happy myself, apart frem pleasing you, if the work can start somewhere by the end of the year or in the first one or two months of the next year.

Sir, many Members have spoken of labour problems, and also that the two Federations have been recognised and the other Federations have not been recognised. That is true. I am unable to deal with this problem all by myself. Hon. Members will see what a difficult question it is. It is a question not only of this Ministry but pertains to various other Ministries. We have to take joint decisions. That is why the Government is thinking of evolving a new labour policy. A Conference is to be shortly held. But I do not want to take shelter under tnese protective forces though they are good protective forces. Whether recognised or unrecognised, I do not mind. As the saying goes, "For forms of government let fools contest. Whatever is best administered is best." Therefore, I am to follow that policy. Whether it is recognised or un-recognised, let the officials take care of it. A Minister is not an official. I personally would like to meet every labour leader who has got a say in the railway administration. That is why I announced in the House the other day that I am going to set apart half a day in a week for the purpose of discussing labour problems, their grievances and their difficult'es and And solutions for them also. There, fore, whatever be the nomenclature of the labour unions, they may freely ask

for time and I will fix the time, and if they indicate their problems I will have them studied by the time they meet me. Then let us sit earnestly to solve this problem. And such of those problems which can De solved we shall solve. Such of those problems which cannot be solved let us say that they cannot be solved. At least this frank, forthright approach has to be adopted.

I may tell you fop your information, Mr. Menon, the other day some unrecognised U.P. union representatives came in a march, ten of them. They were auto-drivers. I told them that here I am a Minister. Therefore, the meeting will become official. Therefore, I asked them to come to my house, where they would have their breakfast and then we "would discuss on the breakfast table. They came, and they told me that this was for the firs*, time in their life that they had taken breakfast with a Minister. So whether a union is recognised or unrecognised does not matter with me. I will tell you that I am human with labour, and if any person carries on the propaganda that I am not helping the labour, that is untrue.

The other day when I was travelling in a train I thought of looking into the difficulties of the driver personally. So I got into the diesel engine myself and sat with the driver. And do you know I found out much more than any of The engine maintenance was bad you can. itself. The two speedometers were not working. Still the man was driving because he has got into the habit" of assessing the speed by merely seeing the track. He has been doing it. I saw to my surprise that the train which was carrying the Railway Minis, ter and the Chairman of the Railway Board did not have its metres working. We called the They gave all sorts of electrical men Now I have instructed the replies. concerned Member to issue a circular that every train will be examined by appropriate authority. Whether it is the Maintenance Engineer, or the telecommunication people or the electrician, whoever is found wanting we are going to punish them,

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to begin with at least by withholding their increments because under the Constitution we cannot dismiss straightaway. They can go to a court of law and question the dismissal and the court of law, sitting at a distance, will say, "What is wrong with the man?" And that is tne real "reason for inefficiency. I am going to take steps personally that every one of those people who are responsible for any failure will be proceeded against. And such of those people who do their work well and up to standard will be rewarded and they will be promoted. That is why I have 'sponsored a of performance report, recommended by the Administrative Reforms Commission. This confidential report of "good", "bad" or outstanding sometimes emanates merely out. of the pleasure of the superior officers; sometimes it may be good. Hereafter we are going to see that "a register is kept as to how the persons under one's charge—whether he is the General Manager or Operating Superintendent or the Mechanical Engineer— have done their work. It is on that basis promotions and emoluments are going to be determined hereafter. Sir, one particular appeal I want to make to the labour unions, whether they are recognised Or unrecognised; I am not bothered with these cobwebs of official procedure. I want their cooperation. They know best where theft is taking place where ticketless travelling is taking place. Individually they may commit some mistakes or they may even be corrupt. But collectively as a trade union, I have every hope they will be able to act patriotically, to improve the name of the trade union and the worker and bring about the good of the country. You cannot see the absurdity of it as I see. One of my hon. friends asked how much compensation we are paying every year. Sir, we are paying Rs. 12 crores as compensation. And in order to prevent this lEeft and pilferage, we are maintainig a Railway Protection Force paying Rs. 14 crores a year. Therefore, even if there is no

1 policeman, probably we will be better off. We are paying Rs. 14 crores to lose Rs. 12 crores. This is the state of affairs. I would throw a challenge to Mr. Menon and to my friends. I will give this Rs. 24 crores to the labour unions if you offer to stop all theft, damage and pilferage. You distribute it among them because it is their money; they have got that 'money. I will be very happy. If all the labour unions make a joint effort, I will earmark this Rs. 20 crores for them so that they may distribute it per capita according to performance. Therefore, I am not thinking in the routine way. In the routine way we will never be able to solve the maladies that are bothering the Railway Administration. We have to do something extraordinary something out of the way and this Rs. 20 crores is given as reward to all the labour unions collectively or to the labourers individually; it is their own affair. I am jprepared to go to that extent. Even in the matter of construction, if the labour unions with true patriotic spirit undertake to construct railway bridges or new lines, let them take it up. I know contractors do not work for mere patriotism. At least there will be 10 to 20 per cent margin of profit for them. Let that margin go to the labour unions or cooperative societies. Only they must be able to do the work" more efficiently and more honestly. Many hon. Members mentioned abou* the Vidhan Soudha. That is the way I did it. If I had given the construction of Vidhan Soudha to a contractor, it would not have been built even within 10 years with such fine work. "I constituted three divisions under three Executive Engineers so that simultaneously each division could build one wing. That is how I was able to get it built in less than two years. Apart from its beauty, that building holds the record in the whole of India not merely for the speed with which it ha>s been built, but also for the lowest cost, if you compare its cost with the cost of any public building in India. That was done because the contractor was not there. It cost about 2J crores

[Shri K. Hanumanthaiya] and I saved Rs. 50 lakhs. If the contractor had been on the scene, he would have taken this Rs. 50 lakhs. No contractor is foolish enough to work for less than that. It is true socialism that I want. Yoy all, concede that the middleman, whether he is in the name of a_n agent or a company or a managing agent, should not be allowed to make profit. I am of opinion in this area also let not the middleman or the contractor be allowed to make profit and in their place let societies and trade unions of workers themselves come into the field, I will give them all facilities and encouragement. And having taken this up they should not turrr out to be like our departmental catering. When we thought that con. tractors were very bad people, we devised th£ system of departmental catering, and all of you personally know how well it is. And here you quot Japan, Japan, Japan. If you study the Japanese labour policy, their management policy, their anxiety is like that of a cricket team. They want to win and establish reputation. All the firms and labour unions in Japan have got the target of international ranking. They want to show that the'r firms or concerns are able to sell goods cheaper, and gStfcTs of better quality, than those of any other country. Therefore, they have got the target of safeguarding the reputation of their firms even as a cricket captain and 1he players are particular about safeguarding the reputation of their team. It is wfih fnat spirit that they work. Here whether that spirt permeates even i_n undertakings is for you to see. f do not want to make comments upon that. You are as much aware of the psychology, of the attitude, of our people, whether it is a public undertaking or a private undertaking. So, leaving what is called the high level attitude of workers, whether it is high or low, if you merely speak of Japan, England and Germany, you will have exhibited your knowledge about the affairs of those countries anri nothing else.

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समस्याएं भी हल की जाएं, जो आपके सामने रखी हैं।

श्रो के० हनुमःतीयः शोः। श्रेग्रेजी में बात करो ।

Sir. so fa¹ "as accidents are concerned, they are coming down. 1 do not want to Tsurden you with all the details. But I am nof satisfied and I have also 'made it a point that I will personally see into he reports of every inquiry that is made aifer tne accident and I want to severely punish people who are responsible for thesis accidents, whether it is the driver, whether it is the signal man, whether it is the telecommunications man or the station master. Here you have heard of accidents and questions are also raised in Parliament. But none of you has cared to know what happened after an inquiry has been made, including myself. Hereafter we have to pursue the guilty with a relentless attitude to punish them so that they may be made an example for other people....

SHRI J. P. YADAV: We shall know how many guilty are punished. You must give the details.

SHRI HANUMANTHAIYA: Yes, I will certainly give the statistics.

iviR. DEPUTY CHAIRMAN: I think you have covered almost all the points.

SHRI K. HANUMANTHAIYA: If the honourable Members find thaf I have done some justice to the points that they have <made, I wTtT be very happy. I do not want to inflict on them more of these details. But there is one point I wanted to refer to. An hon. Member made the point that Scheduled Castes must be represented properly in the railway services. I am straightforward and I have no prestige except the prestige that comes out of the statement of truth. Though we have guaranteed to the Scheduled Castes and Scheduled Tribes certain safeguards and we have issuer Government orders fixing certain percentages, unfortunately," not only in the

[Shri K. Hanumanthaiya.] Railway Administration, but in many other administrations, they have not been fulfilled. It is a mistake not only to be owned, but to be rectified too. I am not merely thinking of conferring favours on thprn. I am propos ng to appoint persons belonging to the Scheduled Castes and Tribes them, selves "as Chairman of Public Service Commissions to that they will take care of this. In Bombay one such appointment has been made. I will get statistics to siow whether that gentleman who belongs to the Scheduled Caste has been alole to bring up the percentage to the required level. There is going to be another vacancy soon and I have already decided in my mind to appoint a Harijan again as Chairman so that we need not worry as to what percentage has been filled and I have had consultations \bullet with other higher authorities o_n this. I will give him full freedom to do justice to the Scheduled Castes and Tribes. It is in this spirit that I will proceed to fulfil the expectations raised through the circulars and Constitutional guarantees. And this I will do in a spirit of oath-taking. I have taken oath to the Constitution and all of us have done it. When we take oath, it is not like some witness taking oath in the witness box of any court. We, the hon. Members of the House, have taken it in a spirit of truthfulness and I hope we will be able to do much better justice to these people than we have done so far.

My hon. friend there—probably he belongs to Forward lock —spoke very well. I was very much impressed by the earnestness of his appeal. He spoke about even trains, etc. He has made a suggestion. But I have not examined that matter. I will invite him so that we will sit together and discuss the matter. Several hon. Members come to me. I sit with officers and we take decisions then and there. So many hon. Members have this experience. If is only when they do net fiee me, som^nm^s they get ingry. People who see Tne sro away

with some satisfaction, though not with full satisfaction. I do not say that.

Shri Antani is not here. He has proposed a line, namely, Gandhidham-Bhuj line. The survey is already in progress and it will be completed within four months. As soon as the survey report is received, it will be examined and a decision taken.

There are many other points. I have two alternative proposals for you to accept or modify. I do not want any suggestion made by any hon. Member on the floor of the House to go unanswered merely because I have no time or material readily available to make replies. I will get all these points examined and prepare seriatim replies. Whether re-i plies should be individually sent or whether they should be ^ept in the Library is for you to decide. As you will see, I am your Minister and servant. How many letters I have to reply to? Therefore, you will appreciate that physically it may not be possible for -me to reply to every suggestion.

Some letters will be signer by my colleague, the Deputy Minister, and some will be replied to, according to the allocation of the subject, by anyone of us. Therefore, please do not get angry with me saying, "He has not replied, but he has asked the Deputy Minister to reply". This is the only concession I ask.

SHRI NAND KISHORE BHATT: Wo are only concerned with the replies to the questions that we have raised, because we have to show them to our people. That is all.

SHRI K. HANUMANTHAIYA: Thank you very much. You have helped me. Therefore, Sir, I will prepare replies to every one of the suggestions made. Therefore, nobody, no Member, need he under any wrong impression. Mr. Varma, my friend. Varmaji, ... I think he is Varma-ji

MR. DEPUTY CHAIRMAN: He is Mr. Yadav.

SHRI K. HANUMANTHAIYA: Mr. Yadav, instead of all that getting up and saying so jnany things, please walk into my Office and let us discuss your points.

श्री जगदम्बी प्रसाद यादव (विहार) : उन्होंने श्रभी कहा कि हरिजनों को प्रथम दिया जायेगा । तो मैं यह जानना चाहता हं कि ंते उनको श्री एस० पी० वर्मा के सम्बन्ध में जो कचडापाडा में सेनेटरी इन्सपैक्टर हैं श्रीर उन्होंने इस्कीबेन्जर की जगह पर एक ब्राह्मण और केवट को एपाइन्ट किया, तो इसके खिलाफ उसने पहिले तो 45 दिन तक भख हड़ताल की श्रीर उसके बाद फिर उसने 48 दिन तक भख हडताल की । उनकी इस कार्य-वाही की वजह से उसको नौकरी से निकाल दिया गया । जब आप जवाब दे रहे थे ग्रीर लोग तालियां बजा रहे थे. तो मैं ग्राश्चर्यचकित था कि जब आप हरिजनों को प्रश्रय देने की बात कह रहे हैं और दूसरी स्रोर मैंने जो शिकायत भेजी थी उसका जवाब तक नहीं दिया जाता है । जिस श्रादमी ने प्रोटेस्ट किया और 45-48 दिन तक भख हडताल की उसके बारे में ग्रापने कोई जवाब नहीं दिया और उसकी कोई रक्षा नहीं की।

श्री उपसभापति : ग्राप उनसे जाकर मिलिये।

SHRI K. HANUMANTHAIYA: I do not understand what you are saying. Why are you wasting the time?

श्री जगदम्बी प्रसाद: यादव में यहां पर इसीलिए बैठा हं ताकि माननीय मन्त्री जी मेरी बातों का उत्तर देंगे । हमने माननीय मन्त्री जी से कहा था कि धनबाद से पटना तक डाइरेक्ट लाइन हो । दुमका रेलवे हैडक्वार्टर होते हुए भी वहां पर रेलवे के लिए कोई कनैक्शन नहीं है। जमालपुर में वर्कशाप था जहां पर 21 हजार म्रादमी काम करते थे

ले किन अब घटकर 8 या 9 हजार हो गये हैं। पहिले वहां पर वास्प इंजनों के लिए काम होता है लेकिन जब से डीजल ग्रीर बिजली के इंजन बनने लग गये हैं तब से वहां पर काम कम हो गया है।

SHRI K. HANUMANTHAIYA: We cannot discuss the details here. That is the mistake he is doing.

श्री जगदम्बी प्रसाद यादव : ग्रापने हमारी वातों का जवाब नहीं दिया । हम ती यहां पर अपनी बातों का जवाब सुनने के लिए वैठे हए हैं।

श्री के० हनमस्तै ा : जवाब देंगे।

श्री जगदम्बी प्रसाद यादव: कोई जवाब नहीं दिया जाता है, केवल यह कहा जाता है कि तुम्हारी बातों की जांच कर रहे हैं।

श्री उपसभापति : उन्होंने कहा है कि ग्रभी उनके पास जवाब नहीं है ग्रीर हर एक की बात का जवाब भेज दिया जायेगा। अब ग्राप बैठ जाइये । want to add anything?

SHRI MOHD. SHAFI QURESH: Not now, Sir.

श्रीकल्याण चन्दः यह जो प्रश्न है बहत ही महत्वपूर्ण प्रश्न है और इसका जवाब दिया जाना चाहिये।

श्री उपसभापति : ग्राप बैठ जाइये ।

श्री कल्याण चन्द्र: मैं यह कहना चाहता हं कि इलाहाबाद में जो चीफ रिजर्वेशन सुपरवाइजर है वह वहां पर 25 वर्षों से है ग्रीर जो शिइयल्ड कास्ट का चीफ रिजर्वेशन क्लर्कथा उसको पंजाब बदली करके भेज दिया गया है। लेकिन मन्त्री जी यहां पर इस तरह का आश्वासन दे रहे हैं और एक व्यक्ति के साथ रेलवे विभाग का यह व्यवहार होता है।

श्री जगदम्बी प्रसाद यादव : इस केस को ग्राप क्यों नहीं सी० बी० ग्राई० के सिपुर्द कर देते हैं।

MR. DEPUTY CHAIRMAN: No talk now, Please sit down, Mr. Yadav.

SHRI DWIJENDRALAL SEN GUPTA: Sir, I would like to ask one question. May I know from the hon. Minister whether he has got the Report of the Technical Committee on the issue that the railway track is risky for Express Trains like the Rajdhani Express?

SHRI K. HANUMANTHAIYA; I will not b_e able to reply straightway.

SHRI JAGDISH PRASAD MATHUR: Sir, on the double fare on the unremunerative lines, what decision have you taken?

SHRI K. HANUMANTHAIYA; The decision that I personally want to take is that I do not want the railways to suffer deficit budgets on account of unremunerative lines.

श्री त.गे. वर प्रसाद झाही: मैं माननीय मन्त्री जी से यह जानना चाहता हूं कि लगभग 8 साल पूर्व सरकार ने यह निश्चय किया था कि बाराबंकी-गोरखपुर लाइन को बोडगेज में बदल दिया जायेगा। इस लाइन के बारे में मर्वे भी हो चुका है श्रीर उसकी रिपोर्ट भी श्रा गई है, लेकिन श्रभी तक रेलवे मन्त्रालय ने उस पर श्रमल नहीं किया है श्रीर न ही किसी प्रकार का निश्चय लिया है। जब इसके बारे में मैंने स्वयं सदन में प्रश्न किया था, तो यह उत्तर मिला कि वहां पर सर्वे किया जा रहा है। मगर सच बात यह है श्रीर में रेलवे बोर्ड की फाइलों श्रीर कागजों से यह साबित कर सकता हूं कि यह सर्वे की रिपोर्ट श्रा गई है।

श्री उपसभापित : ग्राप सवाल पूछिये । श्री नागेक्वर प्रसाद शाही : मैं यह कहना चाहता हूं कि यह एक महत्वपूर्ण इलाका है ग्रीर टेल कमीशन ने भी यह रिकमेण्ड किया था कि यहां पर ब्राडगेज लाइन व .नी चाहिये। इसके आसपास चार जिलों में करीब सवा करोड़ लोग बसते हैं और ब्राडगेज न होने की वजह से उनकी तरक्की रुकी हुई है। जिस समय चीन ने नेफा पर हमला किया था उस समय यह लाइन पैसेंजरों के बजाय फीज के लिए कर दी गई थी। तो मेरा निवेदन यह है कि सुरक्षा की दृष्टि से, प्रगति की दृष्टि से भी इस लाइन को ब्राडगेज में बदलना बहुत ही आवश्यक है। मैं माननीय मन्त्री जी से यह जानना चाहता हूं कि इस बारे में सही पोजीशन क्या है। क्या सर्वे हो कर आ गया है और अगर आ गया है. तो उसकी प्रगति के बारे में बतलाया जाना चाहिये।

SHRI K. HANUMANTHAIYA: A reply can be sent. I cannot straightaway reply.

MR. DEPUTY CHAIRMAN: The question is:

"That the Bill to authorise payment and appropriation of certain sinus irom and out of the Consolidated Fund of India for the service of the financial year 1971-72 for the purposes of Railways, as passed by the Lok Sabha, be taken into consideration."

The motion was adopted.

MR. DEPUTY CHAIRMAN; We shall now take up clause-by-clause consideration of the Bill.

Clauses 2 and 3 and the Schedule I $% \left(1\right) =\left(1\right)$ were added to the Bill.

Clause 1, the Enacting Formula and the Title were added to the Bill.

SHRI K. HANUMANTHAIYA; Sir, I beg to move:

"That the Bill be returned".

The question was proposed.

MR. DEPUTY CHAIRMAN: Mr. Chandrasekharan.

SHRI K. CHANDRASEKHARAN (Kerala): I am not going to make a

lung speech. I am just bringing one matter

The Annual General Body meeting of the All India Station Masters appear to have decided yesterday that an "Anti-victimisation Week" would be held by them from the 16th to the 23rd August, 1971 They have said, Sir, that an antilabour attitude is being taken by higher authorities in the Railway Administration, particularly against those who indulged in trade union activities. It is said that they are involved in court cases; they are subjected to suspensions and break in service, indiscriminate and untimely punitive transfers, etc The hon. Minister has been pleased to state that he would look into all grievances, whether in the case of recognized Unions or unrecognized Unions. I particularly appeal to the hon. Minis, ter to look into the grievances of the All India Station Masters publicized by them at their meeting yesterday at Bangalore.

One other small thing they have stated, Sir, is about the supply of complete uniforms in time, in MESSAGE FROM THE LOK SABHA proper mea jurement and size. This is a matter, Sir, which certainly the Railway Administration should be able to look into and rectify immediately.

Thank you.

SHRI K. HANUMANTHAIYA; 1 will look into these demands and examine them, from all points of view and then I can have a discussion with Mr. Chandrasekharan.

श्री जगदम्बी प्रसाद यादवः एक सवाल मै पूछना चाहता हूं कि नन्दा जी ने 11 प्वाइट प्रोग्राम दिया था ग्रौर उसमें उन्होंने हम मेम्बर्स को एक ग्रोपीनियन बुक भी दी थी कि माननीय सदस्यों को ग्रपनी जनीं में ग्रगर कोई कम्प्लेंट करनी हो या कोई सजेशन देना हो तो उसमें वह दे सकते थे। दूसरे नन्दा जी ने यह गारण्टी दीथी कि अगर रेलवे में कहीं कोई गड़बड़ी हो या जहां पर भ्रष्टाचार होता हो, तो उसकी जानकारी दिलाने वाले को सुरक्षा दी जायगी ग्रोर उन्होंने ऐसे लोगों को एवाई देने के लिए

एक फण्ड तैयार किया था कि जिससे ऐसे लोगों को जो रेलवे की गडबडियों को रोकन में सहायक होंगे कुछ एवाई दिया जायगा । तो इस तरह का जो उनका 11 प्वाइंट प्रोग्राम था वह अभी स्टैण्ड करता है और उसको यह हमारा नया मन्त्रिमण्डल स्वीकार करता है या नहीं, इस बारे में हमारे मन्त्री जी को क्या कद्रना है ?

SHRI K. HANCTANTHAIYA: I am not able to reply to him straightway. I will send a "reply to Him oTf'that point.

MR. DEPUTY CHAIRMAN: The question

"That the Bill be returned" The motion was adopted.

MR. DEPUTY CHAIRMAN; There is a Message from the Lok Sabha.

THE SALARIES AND ALLOWANCES OF OFFICERS OF PARLIAMENT (AMEND-MENNT) BILL 1971

SECRETARY: Sir, 1 have to report to the House the following Message received from the Lok Sabha signed by the Secretary of the Lok Sabha:

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith the Salaries and Allowances of Officers of Parliamant (Amendment) Bill, 1971, as passed by Lok Sabha at its sitting held on the 16th June,

The Speaker has certified that this Bill is a Money Bill within the meaning of Article 110 of the Constitution of India."

Sir, I lay the Bill on the Table.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 11 A.M. tomorrow.

> The House adjourned ?t twentytwo minutes past six of the clock till eleven of the clock on Friday, the 18th June, 1971.